

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

O. A. No. 190 of 2023

A. Thirusangu,
S/o. Appar,
1038, Panruti – CN Palayam Main Road,
Sathipattu West, Sathipattu Post,
Panruti Taluk,
Cuddalore – 607 106.

...Applicant

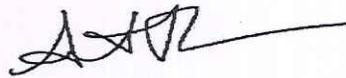
Vs

1. The Chairman,
Tamil Nadu Pollution Control Board,
Chennai-600 032.
Phone: 044 22353134 to 22353136
Mail Id: tnocmms@tnpcb.gov.in and 4 Ors

...Respondents

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**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, AT CHENNAI.**

O. A. No. 190 of 2023

A. Thirusangu,
S/o. Appar,
1038, Panruti – CN Palayam Main Road,
Sathipattu West, Sathipattu Post,
Panruti Taluk,
Cuddalore – 607 106.

...Applicant

-VS-

1. The Chairman,
Tamil Nadu Pollution Control Board,
No:76, Anna Salai, Guindy,
Chennai – 600032.
2. The District Environment Engineer,
Tamil Nadu Pollution Control Board,
No.A3, SIPCOT Industrial Complex,
Kudikadu, Cuddalore – 607 005.
3. The Superintending Engineer/Cuddalore,
TANGEDCO, CEDC, Capper Hills,
Cuddalore – 607 004.
4. K.Kannan,
S/o. Kaliyamoorthy,
Nakshatra Industries,
Panruti - CN Palayam Main Road,
Sathipattu West, Panruti Taluk,
Cuddalore – 607 106.
5. S.Jothi,
Jothi Cashews Industries,
Panruti – CN Palayam Main Road,
Sathipattu West, Panruti Taluk.
Cuddalore – 607 106.

....Respondents

**ADDITIONAL REPORT FILED ON BEHALF OF THE FIRST AND SECOND
RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.**

I, A. Shanmugam, S/o. Thiru, K. Arumugam, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely stated as follows:-

2. I submit that I am working as Joint Chief Environmental Engineer, Tamil Nadu


 24/7/23
 JOINT CHIEF ENVIRONMENTAL ENGINEER,
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

Pollution Control Board, Chennai - 600032 and I am authorized to file this report on behalf of the First and Second respondents, (TNPCB) and as such I am well acquainted with the facts of the case from the office records available in our office.

3. It is respectfully submitted that the applicant has filed this application with the following prayers:

- (i) to direct the Respondents to pass an order of closure of the industry run by the respondent without obtaining permission from the 1st Respondent,
- (ii) Direct the 1st respondent to initiate appropriate action against the Respondents Industries for violating the provisions of the Environmental (Protection) Act, 1986, the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981,
- (iii) Direct the respondent to disconnect the Electricity service connection of respondent.

4. It is respectfully submitted that on 15.5.2024, the Tamil Nadu Pollution Control Board has filed its report before the Hon'ble Tribunal (SZ), Chennai and it may be pleased to take as part and parcel of this case.

5. It is respectfully submitted that on 22.5.2024, the Hon'ble NGT, (SZ), Chennai directed to file the report regarding the issue of past violations and environmental compensation before issuing the consent, particularly when there is an objection from the local residents. As per the direction by the Hon'ble Tribunal, the 1st and 2nd respondents - Tamil Nadu Pollution Control Board submits its report herein.

6. It is respectfully submitted that the units, M/s Jothi Cashews and M/s S.S.R Agency (M/s. Nakshathra Industries) were inspected on 19.06.2024 and the following observations were made during the time of inspection:

- i. Both the units were found in operation.
- ii. Both units have provided the Baby Boiler (250 kg/hr) & Oil Heating Chambers (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which were in operation.
- iii. No black smoke was noticed during the time of inspection. However, there is a chance of Black smoke emission during start up time and if there is improper maintenance of wet scrubber.


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No. 76, MOUNT SALAI, CHENNAI-600 032.

- iv. The units were using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
- v. The units are located in the dry land. The unit site location was classified as Non-Planned area as per DTCP Land use details.
- vi. No habitation is located within the radius of 500 m from the unit site.
- vii. There are only 3 nos. of residential houses located around the unit's site, which includes applicant's house. There are no other houses or habitation around the site. M/s S.S.R Agency (M/s. Nakshathra Industries) unit's owner house is one of the 3 houses, located within the site. Another house belongs to Thiru. Murugavel who is the previous owner of the unit M/s. Jothi Cashews.
- viii. Both the units have remitted five arrears and one current Consent fee as per B.P.No15 Dated 07.05.2021 and obtained Consent to operate 22.09.2023 with validity up to 31.03.2027 (Copy of B.P.No15 Dated 07.05.2021 is enclosed as Annexure-I). No Environmental Compensation was imposed to the Unit.
- ix. The applicant Mr. A. Thirusangu's house is located diagonally opposite to the M/s. Jothi Cashews and M/s S.S.R Agency (M/s. Nakshathra Industries). (Topo Sketch is enclosed as Annexure -II).
- x. Mr. A. Thirusangu's operating cashew nut processing facility is in the back of his own house.

7. It is respectfully submitted that the applicant Mr. A. Thirusangu used to raise complaints regularly against the Cashew shell oil units to the District Collector, Cuddalore during the year 2023. The District Collector, Cuddalore has instructed the Cuddalore Special Branch Police to investigate the complaint filed by the applicant Mr. A. Thirusangu.

8. It is respectfully submitted that based on the instruction, the Special Branch Sub Inspector, Thiru. Sethuraman investigated the complaint raised by the applicant on 02.08.2023 and filed a detailed report in which he has stated as follows:

- i. "Thiru. P. Murugavel was running a Cashew oil Mill from the year 2000 and the same was purchased by Thiru. S. Jothi who is having a


 22/9/23
 JOINT CHIEF ENVIRONMENTAL ENGINEER
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Cashew grading company during the year 2020 and operated in the name of M/s.Jothi Cashews.

- ii. Further, the applicant Mr.A.Thirusangu constructed a house and started a Cashew grading company during the year 2011 near the Cashew oil company. The applicant has not raised any complaints against the Cashew oil company when operated by Mr. P.Murugavel from the year 2011 to 2022.
- iii. Once, Mr.S.Jothi purchased the Cashew oil company from Thiru. P.Murugavel, the applicant raised a lot of complaints against the M/s.JothiCashews due to professional competition and filed a false compliant against the Cashew oil company.”

9. It is respectfully submitted that the 4th respondent's unit M/s S.S.R Agency (M/s.Nakshathra Industries), S.F.No.205/2A of Melmampattu Village, Panruti Taluk, Cuddalore and 5th respondent's unit M/s. JothiCashews located at S.F.No.194/2,194/3ofMelmampattuVillage,Panruti Taluk,CuddaloreDistrict was inspected on 21.11.2024 respectively. (Inspection Report and Photographs taken during inspection is enclosed as Annexure - I).

10. It is respectfully submitted that the details observed during the inspection dated 21.11.2024 of the 4th respondent unit M/s S.S.R Agency Formerly M/s.Nakshathra Industries are as follows:

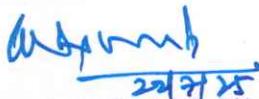
- i. The unit was in operation
- ii. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation
- iii. No black smoke was noticed during the time of inspection. However, there is a chance of Black smoke emission during start up time and if there is improper maintenance of wet scrubber.
- iv. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
- v. The unit is located in the dry land. The unit site location was classified as Non-Planned area as per DTCP Land use details.


22/11/25
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- vi. No habitation is located within the radius of 500 m from the unit site.
- vii. The 4th respondent house is one of the 3 houses, located within the site.
- viii. Report of Analysis of the Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey through Board Lab conducted on 21.11.2024 reveals that all the pollutant levels are within the standards prescribed by the Board (Enclosed as Annexure VII).

11. It is respectfully submitted that the details observed during the inspection dated 22.11.2024 of the 5th respondent unit M/s Jothi Cashews are as follows:

- i. The unit was in operation.
- ii. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation.
- iii. No black smoke was noticed during the time of inspection. However, there is a chance of Black smoke emission during start up time and if there is improper maintenance of wet scrubber.
- iv. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
- v. The unit is located in the dry land. The unit site location was classified as Non-Planned area as per DTCP Land use details.
- vi. No habitation is located within the radius of 500 m from the unit site.
- vii. There are only 3 nos. of residential houses located around the unit's site, which includes applicant's house.
- viii. The 4th respondent house is one of the 3 houses, located within the site.
- ix. Report of Analysis of the Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey through Board Lab


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 TAMILNADU POLLUTION CONTROL BOARD,
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conducted on 22.11.2024 reveals that all the pollutant levels are within the standards prescribed by the Board(Enclosed as Annexure V).

12. It is respectfully submitted that the 4th respondent's unit M/s S.S.R Agency (M/s.Nakshathra Industries), S.F.No.205/2A of Melmampattu Village, Panruti Taluk, Cuddalore and 5th respondent's unit M/s. JothiCashews located at S.F.No.194/2,194/3ofMelmampattuVillage,Panruti Taluk,CuddaloreDistrict was presently inspected on 18.3.2025 respectively.

13. It is respectfully submitted that the details observed during the inspection dated 18.3.2025 of the 5th respondent unit M/s Jothi Cashews are as follows:

- i. The unit was found in operation.
- ii. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation.
- iii. No black smoke was noticed during the time of inspection. However, there is a chance of Black smoke emission during start up time and if there is improper maintenance of wet scrubber.
- iv. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
- v. The unit is located in the dry land. The unit site location was classified as Non-Planned area as per DTCP Land use details.
- vi. No habitation is located within the radius of 500 m from the unit site.
- vii. There are only 3 nos. of residential houses located around the unit's site, which includes applicant's house.
- viii. M/s S.S.R Agency (M/s.Nakshathra Industries) unit's owner house is one of the 3 house, located within the site.
- ix. Further, the Additional Director, Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board,Cuddalore was


22/3/25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

requested to conduct Ambient Air Quality/Ambient Noise Level Survey in the vicinity of the above said two units and furnish the Report of Analysis.

x. Report of Analysis of the Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey through Board Lab conducted on 22.11.2024 reveals that all the pollutant levels are within the standards prescribed by the Board (Inspection Report and Photographs taken during inspection is enclosed as Annexure VI).

14. It is respectfully submitted that the details observed during the inspection dated 18.3.2025 of the M/s S.S.R Agency (M/s.Nakshathra Industries) are as follows:

- a. The unit was found in operation.
- b. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation.
- c. No black smoke was noticed during the time of inspection. However, there is a chance of Black smoke emission during start up time and if there is improper maintenance of wet scrubber.
- d. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
- e. The unit is located in the dry land. The unit site location was classified as Non-Planned area as per DTCP Land use details.
- f. No habitation is located within the radius of 500 m from the unit site.
- g. There are only 3 nos. of residential houses located around the unit's site, which includes applicant's house.
- h. M/s S.S.R Agency (M/s.Nakshathra Industries) unit's owner house is one of the 3 house, located within the site.
- i. Further,the Additional Director, Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board,Cuddalore was requested to conduct Ambient Air Quality/Ambient Noise Level Survey in the vicinity of the above said two units and furnish the Report of Analysis.
- j. Report of Analysis of the Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey through Board Lab conducted on 21.12.2024 reveals


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
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that all the pollutant levels are within the standards prescribed by the Board(Inspection Report and Photographs taken during inspection enclosed as Annexure VII).

15. It is respectfully submitted that the units of M/s Jothi Cashews and M/s S.S.R Agency (M/s. Nakshathra Industries) were inspected on 14.07.2025 and the following observations were reported. [Enclosed as Annexure - VIII]

- i. Both the units were found in operation.
- ii. The both units have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation.
- iii. No black smoke was noticed during the time of inspection.
- iv. The units were using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
- v. However, the unit shall improve the housekeeping within its premises.

16. It is respectfully submitted that the Status on Improvement of Conditions is as follows:

- i. The Ambient air quality survey, Stack Monitoring and Ambient Noise Level survey was conducted on 21st and 22nd of November 2024 and the results of survey reveal that the ambient air quality is well within the standards prescribed by the Board.
- ii. Further, it is submitted that during first inspection of the units, dense black smoke was reported to be emitted from the stacks of the boiler and oil heating chambers. While now, that both the units have installed necessary Air pollution Control Measures, no black smoke is being noticed from the stacks of the boiler and oil heating chambers. Hence the conditions have improved.


22/7/25
JOINT CHIEF ENVIRONMENTAL ENGINEER,
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

17. It is respectfully submitted that the Status of overall industries in area is as follows:

- i. There are Seven Numbers of Cashew Nut Shell Liquid extracting units located in Sathipattu Main Road, Melmampattu Village, Panruti Taluk, Cuddalore District.
- ii. Out of these seven industries, three numbers of units namely M/s. Jothi Cashews, M/s. S.S.R Agencies and M/s. Vasundhra Cashews, have valid Consent of the Board.
- iii. While one of the industries located at the western side of M/s. Jothi Cashews is not in operation and other two units located to the west of M/s. Jothi Cashews and one unit located at the eastern side of M/s. S.S.R Agencies have been issued with Show Cause notice.

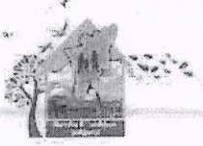
Therefore, it is humbly prayed that this Hon'ble National Green Tribunal, (Southern Zone) may be pleased to pass such order or further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

VERIFICATION

I, A.Shanmugam, S/o. Thiru,K,Arumugam, working as Additional Joint Chief Environmental Engineer office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby verify that the contents of above additional report are true to the best of my knowledge through records.

Ashwini
22/9/25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032

Ashwini
22/9/25
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.



TAMILNADU POLLUTION CONTROL BOARD



TNPCB – DIVERSIFIED CONSENT FEES AS PER THE GROSS FIXED ASSETS, CATEGORY AND CLASSIFICATION OF THE EXISTING BUT NOT APPLIED UNITS FOR ISSUING CTO-DIRECT AND UNDER SECTION 25 OF THE WATER(P&CP) ACT, 1974 AND UNDER SECTION 21 OF THE AIR(P&CP)ACT, 1981.

B.P.No.15

Dated 07.05.2021

Read : Board Resolution No.284-2-1, dated 29.04.2021

- Ref:
1. Ambattur Industrial Estate Manufacturers' Association (AIEMA) letter dated 28.6.2019
 2. IMA representation to the Hon'ble Minister for Environment on 26.6.2019 in the meeting held at TNPCB.
 3. Senior Officers meeting held on 16.7.2019 in the Conference hall, TNPCB.
 4. Circular Memo No. TSI/16488/MISC/90, dated 28.5.1991.
 5. RC No.F/289/TRY/90, dt 07.09.1991
 6. B.P. Ms. No. 13 dated 22.11.2011
 7. Board Resolution No. 278-1-18, dated 30.07.2019
 8. Board Resolution No. 281-2-6, dated 04.08.2020
 9. Board Resolution No. 282-2-25, dated 05.12.2020

As per the TNPCB circular memo No.TSI/16488/MISC/90 dated 28.05.1991, levying of consent fees is prescribed as below:

(1). Assessment of Capita investment for the existing Industry:

Investments made on fixed assets as per the audited report inclusive of both movable and immovable assets not reckoning the depreciation.

(2) Industries to be established:

Assessment can be made based on the investments including movable and immovable assets as detailed in the project report.

(3). **Investment of lease basis:**

Twenty times of the Annual lease is to be taken as equivalent to capital investment.

The Ambattur Industrial Estate Manufacturers' Association (AIEMA) have made representations during Oct-2018 & Jan-2020 to the Board to reconsider the calculation of Gross Fixed Assets for the industries which are operating on lease land enumerated vide (item 3) above wherein it has been emphasized that the present procedure of considering 20 times of the Annual lease value as equivalent to the capital investment may be altered to 3 times of annual lease value.

The said proposal was placed before the Board in its 278th meeting held on 22.7.2019. The Board vide resolution No. 278-1-18 noted that re-examining the norms for arriving GFA for the units established on lease basis may lead to huge loss to the consent fee revenue of the Board and hence the proposal cannot be agreed in the present form. At the same time the Board needed to encourage the entrepreneurs in the Micro and Small sector to enable them to become viable and competitive. Considering the above the Board instructed to revise the proposal and bring to the Board after getting legal opinion and also examining the procedures followed in other States.

As per the above Board's resolution, procedure followed in other States & legal opinion was obtained from the Board Standing Council. It has been opined by the Board Standing Council in his letter dated 24.02.2020 that "It is up to the Board to follow any method in its sole discretion in computing the consent fee for the industry/units which are operating on lease basis, **without affecting the revenue of the Board** with consultation with the State Government."

With the above details, a revised proposal was placed before the Board in its 281st meeting held on 30.07.2020. The Board vide resolution No. 281-2-6 dated 04.08.2020 resolved that, if the GFA is calculated by considering three year annual lease value, plus gross value of plant & machineries and other fixed assets to arrive



TAMILNADU POLLUTION CONTROL BOARD



consent fee, there will be a loss of revenue to the tune of Rs. 25.53 crores from the existing all categories and all scales of units. If it is considered for only small scale units, the loss will be Rs. 13.9 crores. The Board also noted that, if the practice of considering the rental value for the validity period of consent, this may result in small scale industries opting for one year only and will ultimately result in further loss of consent fee revenue to the Board.

The Board has further observed that the concept of polluter pays principle should be applied in consent fee payments and for that effect, variable lease periods shall be adopted based on the category and scale of the industries for the GFA calculations as follows:

For the purpose of small –scale industries (GFA upto Rs.5 Crore) the lease period can be modified as:

Category	Existing lease period	Proposed Lease period for GFA calculation
Red – Small	20 Years	12 Years
Orange - Small	20 Years	6 years
Green - Small	20 Years	3 years

For large & medium industries the lease period can be modified as:

Category	Existing lease period	Proposed Lease period for GFA calculation
Red Large & Medium	20 Years	15 Years
Orange Large & Medium	20 Years	10 years
Green Large & Medium	20 Years	5 years

The Board has also noted that the rationale for adopting the revised lease period for large & medium industries (i). The framework follows polluter pays concept in estimating the consent fee (ii) Revenues of TNPCB will not be drastically impacted. (iii). Smaller industries benefit with lower consent fees. Considering the above, the Board instructed to re-work the proposal along with the details of loss of revenue and bring the subject to the next Board meeting to take a decision.

In this regard, the Estimation of revenue loss in consent fee collection considering lease value as 15 years for Red Large and Medium units, 12 years for Red Small units, 10 years for orange Large and Medium, 6 years for Orange Small scale units and 3 years for Green Small scale units were worked out and the subject was placed before the Board's 282nd meeting held on 30.11.2020. The Board vide resolution no 282-2-25 Dated 05.12.2020 decided to have detailed deliberation on the proposal in the next Board meeting.

In this regard, the detailed working was carried out and the following are furnished:

- a) The estimated revenue in consent fee per year is Rs.206.16 Crores (Considering last three years revenue).
- b) Maximum annual expenditure during the last three years is Rs.193.31 Crores.
- c) The estimated loss of revenue in consent fee per year while considering small scale units of Red, Orange and Green categories is Rs.9.16 Crores.
- d) The expenditure on pay and establishment is further to increase for the new recruiters (viz) Assistant Engineer -89, Scientist -72, Junior Assistant- 52, and Typist-56.
- e) Emerging of fraudulent practices by way of declaring assets as lease values in the name of other directors and partners etc.,



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In view of the above, the following points may be considered.

- a) The rationality behind the AIEMA letter dated 01.12.2020 is to regularize small scale units operating for several years without the consents of the Board under Water and Air Acts.
- b) In the 273rd Consent Clearance Committee and HoD meeting held on 08.01.2021, it was discussed and finally decided that to regularize the not applied existing industries by collecting consent fees as below:
 - Small category Industries, 6 times (5 arrear +1 Current) the consent fee as applicable on the date of filing of application.
 - Medium category Industries, 5 times (4 arrear +1 Current) the consent fee as applicable on the date of filing of application.
 - Large category Industries, 4 times (3 arrear +1 Current) the consent fee as applicable on the date of filing of application.

Recommendations

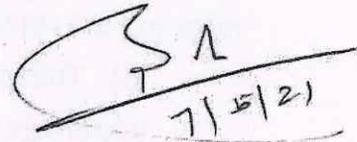
In view of the above, without comprising much the Revenue of the Board the following are recommended,

- (1). The components for the calculation of the consents fees under Water Act & Air Acts shall continue to be Gross Fixed Assets value as in practice without any change.
- (2). All the not applied industries shall apply for consents under Water Act & Air Act and remit the consent fees as below:
 - Small category Industries, 6 times (5 arrear +1 Current) the consent fee as applicable on the date of filing of application.
 - Medium category Industries, 5 times (4 arrear +1 Current) the consent fee as applicable on the date of filing of application.
 - Large category Industries, 4 times (3 arrear +1 Current) the consent fee as applicable on the date of filing of application.

Hence, the subject was placed before the Board at its 284th Board meeting held on 29.04.2021 and the Board has gone through the proposal and after detailed deliberations, resolved vide item no.284-2-1 that

- 1). The components for the calculation of the consent fees under the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981 shall continue to be the Gross Fixed Assets value as in practice without any change.
- 2). All the units that have not applied so far but are operating without Consent to Operate (CTO) shall apply for consents under the Water (P&PC) Act, 1974 and the Air (P&CP)Act, 1981 and remit the consent fee as follows:

Lower of, 6 times the consent fee (5 arrear + 1 current) as per the GFA on the date of application (**OR**) the consent fee applicable from the date of commissioning (as ascertained by EB Connection or VAT registration or GST registration date or Building Plan approval date). If no evidence for the date of commissioning is produced then a flat rate of 6 times fee (5 arrear + 1 current) shall be payable.


7/5/21

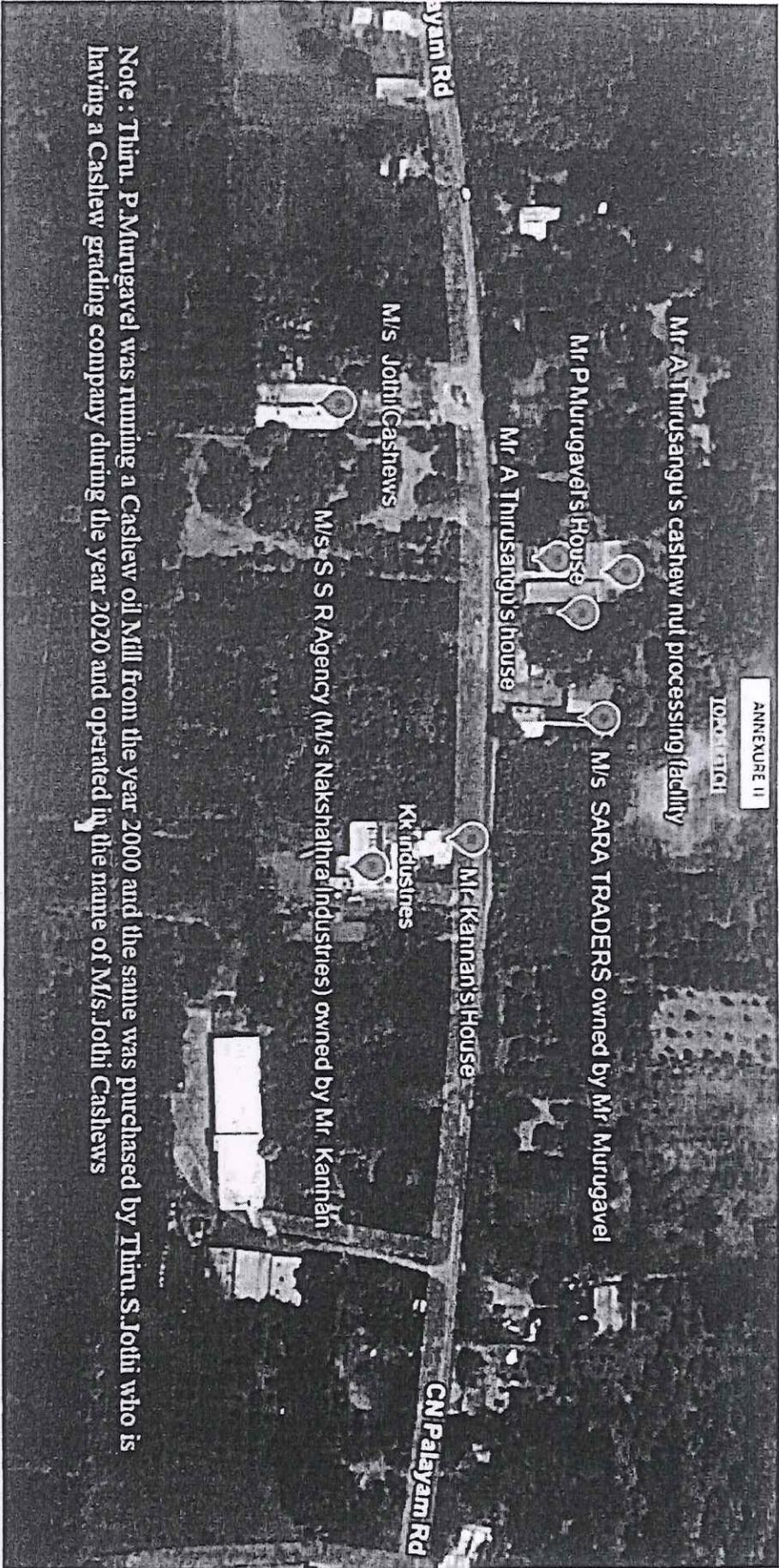
**Dr.S.Selvan,
Member Secretary**


7/5/21

To
JCEE-III

Copy to

1. FA
2. All HODs of Technical Section
3. All JCEE(M)
4. All DEEs
5. BMS
6. File



Note : Thiru. P.Murugavel was running a Cashew oil Mill from the year 2000 and the same was purchased by Thiru.S.Jothi who is having a Cashew grading company during the year 2020 and operated in the name of M/s.Jothi Cashews



TAMIL NADU POLLUTION CONTROL BOARD

General & Stack Details – During the day of survey

Name and Address of the Industry: M/s. SSR Agency (Nakshatra Industries)
S.F. No. 205/2A,
Sathipet, Melmambattu,
Panruti,
Cuddalore District – 607 106.

2. Date of Survey : 21.11.2024

Sl. No.	Description	1
1	Stack attached to	Boiler 250 kg /Hr
2	Details of process stack	Cashew oil extraction
3	Height from Ground Level in (m)	25
4	Diameter. or C Sec in (m)	0.5
5	Port hole height from Ground Level in (m)	11.5
6	Fuel Used (with % Sulphur content)	Firewood
7	Fuel Consumption rate per day/hr	1250 kg / day
8	Boiler type and capacity	Baby boiler
9	APC measures provided	Wet scrubber
10	APC functional status	Working
11	Composition of flue gas	NA
		-
		-
12	Moisture content in %	-
13	Ambient temp. in °K	307
14	Temp. of flue gas in °K	325
15	Velocity of flue gas in m/sec	12.18
16	Volume of flue gas sampled in m ³	1.008
17	Gaseous Discharge rate per day in Nm ³ / hr	7888
18	Combustion efficiency (%)	-

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06/12/24
Chief Scientific Officer,
TNPCC/AEL/CUDDALORE



TAMIL NADU POLLUTION CONTROL BOARD

STACK MONITORING SURVEY – Additional Results

1. Name of the Industry : M/s. SSR Agency (Nakshatra Industries)
2. Address of the Industry : S.F. No. 205/2A,
Sathipet, Melmambattu,
Panruit,
Cuddalore District – 607 106.
3. Date of Survey : 21.11.2024
4. Category of Industry : Orange

Stack Monitoring Additional Particulars

Sl. No	Details of Stack mentioned in Consent order	Details of Stack available and in working conditions	Details of stack for which stack emission sampling have been done
1	Boiler 250 kg / hr Fuel: Firewood APC: Wet scrubber	Working	Boiler 250 kg / hr

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06/12/24
Chief Scientific Officer,
TNPCC/AEL/CUDDALORE



TAMIL NADU POLLUTION CONTROL BOARD

AMBIENT AIR QUALITY SURVEY – REPORT OF ANALYSIS.

1. Name of the Industry : M/s. SSR Agency (Nakshatra Industries)
2. Address of the Industry : S.F. No. 205/2A,
Sathipet, Melmambattu,
Panruti,
Cuddalore District – 607 106.
3. Date of Survey : 21.11.2024
4. Duration of Survey : 08 Hours
5. Category : Orange
6. Land use classification : Agriculture area
7. Consent Order No./Validity : 2305254244702, Dated: 22.09.2023
Valid upto : 31.03.2027

TVOC Survey Results

Sl. No.	Location	Direction *	Distance (m)*	TVOC LEVEL (ppm)
1	On the Top of the Scaffolding near Main gate	N	30	1.370
2	On the Top of the scaffolding near Boiler area	SW	20	0.355
3	On the Top of the scaffolding near Murugavel house (Adjacent to the complainant house)	NW	350	0.386
4	On the Top of the scaffolding near Thanishka cashews	NE	500	0.246
5	On the Top of the Scaffolding near Goodown area	W	30	0.292

ES 6/12

[Signature]
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

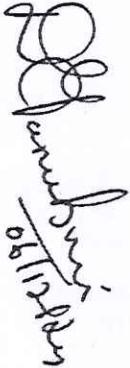


TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY, CUDDALORE.

Production Process & Machinery Details :

Process :

1. M/s. SSR Agency (Nakshatra Industries), is located at S.F. No. 205/2A, Sathipet, Melmambattu, Panruti, Cuddalore District – 607 106. It is unit for extraction of oil from cashew shells (CNSL).
2. Cashew nut shell liquid (CNSL) is a versatile by product of the cashew industry. The nut has a shell of about 1/8 inch thickness inside which is a soft honey comb structure containing a dark reddish brown viscous liquid.
3. CNSL is a versatile industrial raw material with diverse use in friction linings, paints and varnishes, laminating and epoxy resins, foundry chemicals and as an intermediary of chemicals.
4. The Ambient Air Quality survey was conducted on 21.11.2024 as per the instruction of the District Environmental Engineer, TNPCB, Cuddalore.
5. The survey was carried out continuously for the monitoring period of 8 hours from 10am to 6:30 pm
6. During the AAQ survey PM10, PM2.5, SO2, NOx and Total Volatile Organic compounds were observed at three locations in the vicinity of M/s. SSR Agency (Nakshatra Industries).
7. The obtained results are tabulated for your kind reference.


Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

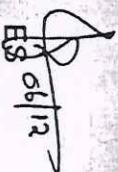
Sl. No.	Location	Direction *	Pollutants Concentration (µg/m ³)			
			PM ₁₀	PM _{2.5}	SO ₂	NO ₂
1	On the Top of the Terrace of Thanishka cashews	NE	65.7	-	22.2	29.2
2	On the Top of the scaffolding near South Eastern boundary SSR Cashews	SE	84.3	34.3	30.2	36
3	On the Top of the scaffolding near Murugavel House(Adjacent to the complainant houseans saktimurugan weigh bridge)	NW	90.8	38.4	34.0	39.1

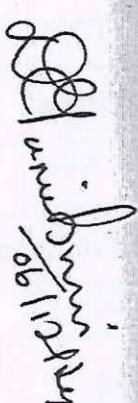
8. The obtained results are well in within the limits
9. The Ambient Noise Levels were also monitored.
10. The Photographs taken during the time of survey is also enclosed.

Observed Machinery Details :

During the survey we have observed the following machineries.

1. Baby boiler - 1no. - 250 kg / hr
2. Firewood blower heater - 1 no. - 1.5 HP
3. Wet scrubber - 1 no. - 3 HP
4. Expeller machine - 3 nos. - 40 HP each
5. Storage tank - 2 nos. - 2000 kg each


E.S. 06/12


Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore

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TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY, CUDDALORE.

INVOICE

To
M/s. SSR Agency (Nakshatra Industries)
S.F. No. 205/2A,
Melmambattu,
Panruti,
Cuddalore District – 607 106.

INVOICE

Sl. No	Description	No. of Stations	Rate (Rs.)	Amount (Rs.)
I	Ambeint Air Quality Survey PM ₁₀ , SO ₂ , NO ₂	3	7190	21570
II	Ambeint Air Quality Survey PM _{2.5}	2	5400	10800
III	Stack Monitoring Sampling / Analysis charges for PM, SO ₂ , NO ₂	1	22150	22150
IV	TVOC Charges	4	7250	29000
V	Ambient Noise Level Testing charges (First 5 Points)	5	7000	7000
VI	Transportation Charges			3900
Total				Rs. 94420/-
(Rupees Ninety Four Thousand Four Hundred and Twenty only)				
Fees paid vide C.R.No. 175 Dt: 24.10.2024 (DEE, TNPCB, CUD)				Rs.94420 /-

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ES 06/12

[Signature]
06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

INFERENCE FOR AAQ AT M/s. SSR Agency

1. M/s. SSR Agency is located at Sathipattu village, Panruti Taluk at the Latitude:11°44'24.8064" N and Logitude: 79°34'5.7292" E
2. The above mentioned unit is a Agri based Orange category industry manufacturing cashew nut shell oil.
3. It has a baby boiler with the capacity of 250kg/hrs.
4. Firewood is used as fuel. 1250 kg / day.
5. The preliminary survey was carried out on 26.07.2024 as soon as the call received from the DEE / Cuddalore we have approached the complainant Mr.Thirusangu in this regard he has requested us to conduct the survey in 100% operation
6. On 06.11.2024 also an enquiry visit is carried out to meet the complainant to conduct the AAQ survey in 100% operation and fruitful extraction of the results.
7. After that during November 12 we have approached the complainant to place the PM₁₀ & PM_{2.5} samples at his terrace but he has refused to conduct the AAQ survey on that day due to rain. Hence we have returned back to office.
8. Hence, this AAQ survey was conducted certainly on 21st November in order to monitor the significance of the pollutants as suggested by the complainant without noticing both the complainant as well as the unit M/s. SSR agency.
9. During the day of survey we have requested to place the PM₁₀ & PM_{2.5} sampler at the complainant's house. The complainant Mr. Thirusangu has refused to conduct AAQ monitoring at his house. Hence one of Ambient Air Quality monitoring station was placed just behind his house. (Mr. Murugavel's house). The conversation with the complainant during the survey through mobile was recorded and voice record is send to the DEE for kind reference.
10. This monitoring was conducted in the presence of team of officials from TNPCB, Cuddalore.
 - I. Mrs. D. Tamilselvi, Chief Scientific Officer.
 - II. Dr. S. Prabakaran, Environmental Scientist.
 - III. Ms. Charanya, Assistant Engineer.
11. Ambient Air Quality Survey was conducted at three locations inside and outside premises of the unit.

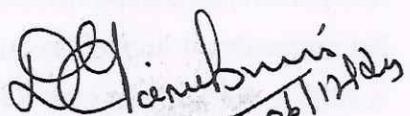
12. The unit is strictly instructed to operate on the day of survey with 100% production as per the consent order issued by the DEE, Cuddalore. Duration of survey is 8 hrs from 10 am to 6 pm.

Fugitive Emission Monitoring Results

Sl. No	Location	Direction	Pollutants Concentration ($\mu\text{g}/\text{m}^3$)			
			PM ₁₀	PM _{2.5}	SO ₂	NO ₂
			Standard as per Board for 24 hrs 100	Standard as per Board for 24 hrs 60	Standard as per Board for 24 hrs 80	Standard as per Board for 24 hrs 80
1	On the Top of the Terrace of Thanishka cashews	NE	65.7	-	22.2	29.2
2	On the Top of the scaffolding near SSR Cashews	SE	84.3	34.3	30.2	36
3	On the Top of the scaffolding near Murugavel House	NW	90.8	38.4	34.0	39.1

13. The minimum and maximum value at particular location is given above. Consolidated ROA of the AAQ survey in the unit this reveals that all the parameters are within the standards as prescribed by the TNPCB.


ES 06/12

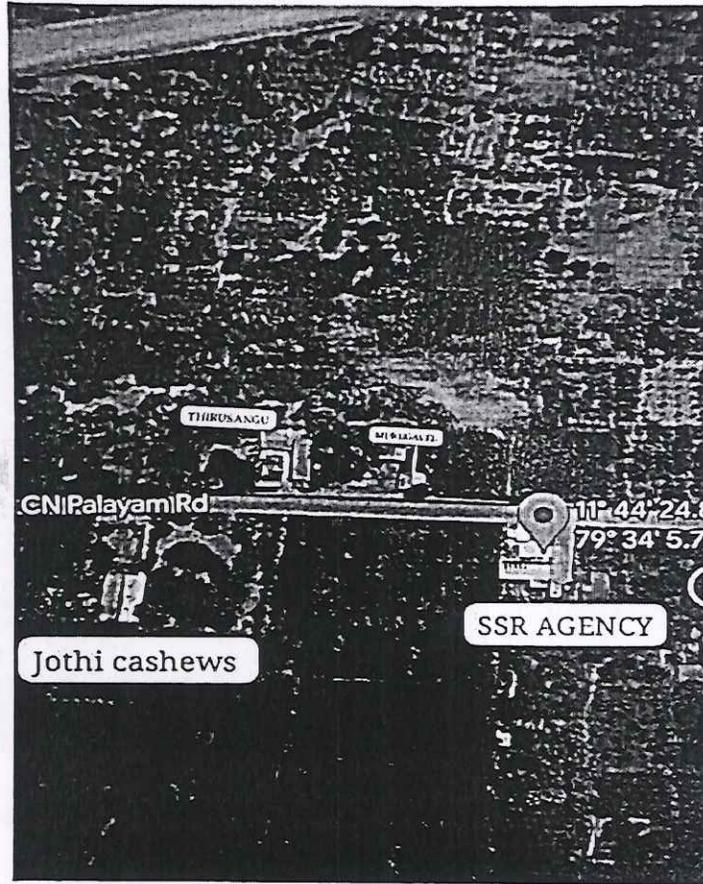

Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

Enclosure:

1. Inference with photographic representation, herewith for your kind reference
2. Annexure – I Represents the GPS maps showing three different AAQ stations.

Annexure - I

Ariel View of Industries and Complainant's house



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Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

Annexure - II
Photos

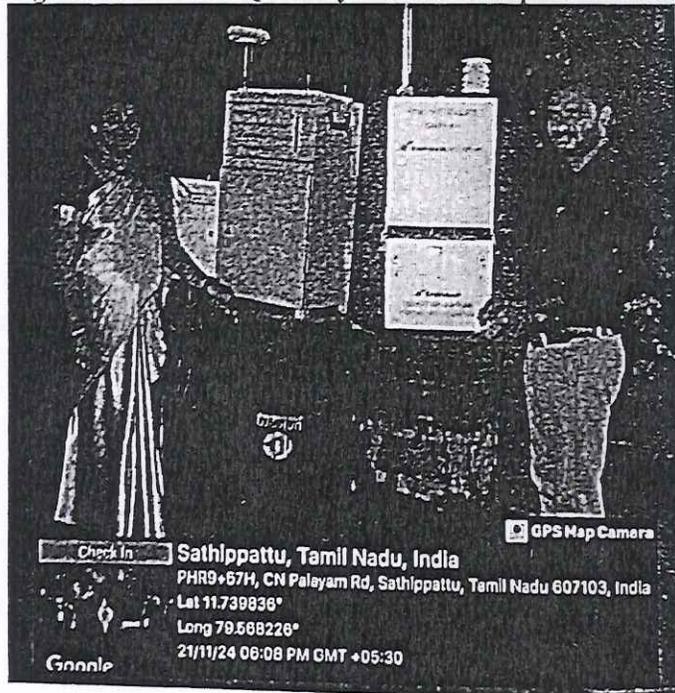
Location -1

Starting AAQ at 10:12 AM



Location-1

Closing of the 8 hrs AAQ survey near the complainant's house

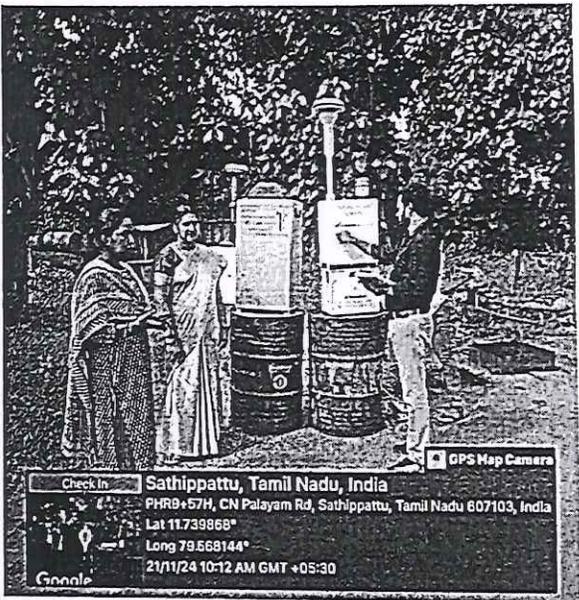


ES06/A

D. Manikumar
06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

REPORT OF ANALYSIS OF THE AAQ SAMPLES COLLECTED BY THE TNPCB AEL, CUDDALORE in and around of M/s.SSR AGENCY (NAKSHATRA INDUSTRY)

AAQ results and the inference based on the analysis of report furnished by AEL, TNPCB, CUDDALORE is detailed given below:

1.	Name of the Location	Terrace of Thanishka cashews at distance is 500m	
2.	Sample Nature	Air Sample	
3.	Latitude & Longitude	11°44'24.8064" N 79°34'5.7292" E	
4.	Date & Time of Sample collection	21.11.24 & 10.12.AM	
5.	Parameters Analysed	PM10, PM2.5, SO ₂ & NO ₂	
6.	Exceeded Parameters	Nil	
7.	Inference	All ambient parameters are within the limit. The obtained results of Air quality index of PM ₁₀ is 65.7 µg/m ³ and the prescribed standard limit is 100 µg/m ³ . Hence, the quality of the Air sample is within the standards as prescribed by the Board.	
8.	Reference	Enclosed test report	

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26/11/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore

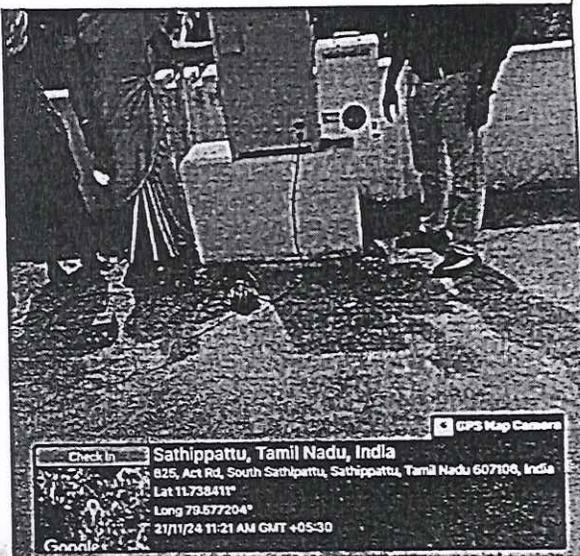
AAQ results and the inference based on the analysis of report furnished by AEL, TNPCB, CUDDALORE is detailed given below:

1	Name of the Location	Near South Eastern boundary SSR Cashews at distance is 25m	
3	Sample Nature	Air Sample	
4	Latitude & Longitude	11°44'24.8064" N 79°34'5.7292" E	
5	Date & Time of Sample collection	21.11.24&10.44AM	
6	Parameters Analysed	PM10, PM2.5, SO ₂ &NO ₂	
7	Exceeded Parameters	Nil	
8	Inference	All ambient parameters are within the limit. The obtained results of Air quality index of PM ₁₀ is 84.3 µg/m ³ , and the prescribed standard limit is 100 µg/m ³ . Hence, The quality of the Air sample is within the standards as prescribed by the Board.	
9	Reference	Enclosed test report	

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ES 06/12

[Signature]
06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore

AAQ results and the inference based on the analysis of report furnished by AEL,TNPCB, CUDDALORE is detailed given below:

1.	Name of the Location	Near Murugavel House at distance is 350m Adjacent to the complainant house and sakthimurugan weigh bridge)	
2.	Sample Nature	Air Sample	
3.	Latitude & Longitude	11°44'24.8064" N 79°34'5.7292" E	
4.	Date & Time of Sample collection	21.11.24 & 10.12.AM	
5.	Parameters Analysed	PM10, PM2.5, SO ₂ & NO ₂	
6.	Exceeded Parameters	Nil	
7.	Inference	All ambient parameters are within the limit. The obtained results of Air quality index of PM ₁₀ is 90.8 µg/m ³ , and the prescribed standard limit is 100 µg/m ³ . Hence, The quality of the Air sample is within the standards as prescribed by the Board.	
8.	Reference	Enclosed test report	

ES 06/12

[Signature]
06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore



**TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY, CUDDALORE**

From	To
D. Tamil Selvi, M.Sc., Chief Scientific Officer, Tamil Nadu Pollution Control Board Advanced Environmental Laboratory A3, SIPCOT Complex, Kudikadu Cuddalore – 607 005. Email: aelcud@tnpcb.gov.in	The District Environmental Engineer, Tamil Nadu Pollution Control Board, A3, SIPCOT Complex, Kudikadu Cuddalore – 607 005.

LrNo.TNpcb/AEL/CUDComplaint/F.No. 1255/2024, dated: 06.12.2024.

Sir,

Sub: TNpcb – AEL – Cuddalore - Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey – Reg.

Ref : 1 Lr.No. DEE/TNpcb/CUD/ Complaint/2024, Dt. 27.09.2024.
2. Survey Dated : 21.11.2024.
3. C.R.No. 175, Dated : 24.10.2024 (DEE, TNpcb, Cuddalore).

I am sending herewith the Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey (AAQ/NLS) conducted on 21.11.2024 in the vicinity of M/s.SSR Agency (Nakshatra Industries), S.F. No. 205/2A, Sathipet, Melmambattu, Panruti, Cuddalore District – 607106 along with the bill for Rs.94,420/- (Rupees Ninety Four Thousand Four Hundred and Twenty only) towards the above survey/analysis charges.

ES 06/12

Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

Encl: As above

Copy to: 1. The Joint Chief Environmental Engineer(M), TNpcb, Cuddalore region.
2. M/s. SSR Agency(Nakshatra Industries).
3. File.



TAMIL NADU POLLUTION CONTROL BOARD
AMBIENT AIR QUALITY SURVEY – REPORT OF ANALYSIS.

1. Name of the Industry : M/s. SSR Agency (Nakshathra Industries)
2. Address of the Industry : S.F. No. 205/2A,
Sathipet, Melmambattu
Panruti,
Cuddalore District – 607 106.
3. Date of Survey : 21.11.2024
4. Duration of Survey : 08 Hours
5. Category : Orange
6. Land use classification : Agriculture
7. Consent Order No./Validity : 2305254244702, Dated: 22.09.2023
Valid upto : 31.03.2027

Meteorological Conditions

Ambient Temperature (°C)	Min	Max	Relative Humidity(%)	Min	Max
	24	32		70	92
Weather condition	Clear Sky		Rain Fall (mm)	-	
Predominant Wind Direction	NE - SW		Mean Wind Speed (Km/hr.)	6.2	

Ambient Air Quality Survey Results

Sl. No.	Location	Direction *	Distance (m)*	Height from GL (m)	Pollutants Concentration (µg/m ³)			
					PM ₁₀	PM _{2.5}	SO ₂	NO ₂
1	On the Top of the Terrace of Thanishka cashews	NE	500	10	65.7	-	22.2	29.2
2	On the Top of the scaffolding near South Eastern boundary of the SSR Cashews	SE	25	2	84.3	34.3	30.2	36
3	On the Top of the scaffolding near Murugavel House (weigh bridge)	NW	350	2	90.8	38.4	34.0	39.1

Note: The above results are restricted to the continuous monitoring period of 8 hrs.

ES0412

Chief Scientific Officer
06/12/2024

Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.



TAMIL NADU POLLUTION CONTROL BOARD
AMBIENT/SOURCE NOISE LEVEL SURVEY – Report of Analysis.

1	Name of the Industry	M/s. SSR Agency (Nakshatra Industries)		
2	Address of the Industry	S.F. No. 205/2A, Sathipet, Melmambattu, Panruti, Cuddalore District – 607 106.		
3	Date of Survey	21.11.2024		
	Category	Orange	Land use Classification	Agriculture
	Type of Survey	Ambient	Time of Survey	Day
	Meteorological conditions	Calm		

Logging Parameters

Instrument Used	CASELLA No: 5007321		
Logging Interval	10 Minutes at each point	Measuring Range 50dBA – 110 dBA	
Weighting	"A"	Time Weighting	10 mts
Sound Incidence	Frontal	Time in hrs.	11.30 Hrs to 13.15 hrs

Report of Noise Level Monitoring

Sl. No.	Location	Duration (min)	Distance (m)	Direction	Sound Level-dB(A)		
					Leq	Min	Max
1	On the Top of the Scaffolding near Main gate	10	30	N	56.0	48.2	72.4
2	On the Top of the scaffolding near Boiler area	10	20	SW	52.2	50.5	70.8
3	On the Top of the scaffolding near Murugavel house	10	350	NW	50.4	44.6	74.3
4	On the Top of the scaffolding near Thanishka cashews	10	500	NE	58.2	46.2	62.2
5	On the Top of the Scaffolding near Goodown area	10	30	W	53.2	45	60.4

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Chief Scientific Officer
TNPCC/AEL/CUDDALORE



TAMIL NADU POLLUTION CONTROL BOARD

STACK MONITORING SURVEY – Report of Analysis.

1. Name of the Industry : M/s. SSR Agency (Nakshatra Industries)
2. Address of the Industry : S.F. No. 205/2A,
Sathipet, Melmambattu,
Panruti,
Cuddalore District – 607 106.
3. Date of Survey : 21.11.2024

Stack Monitoring Survey Results

Sl. No	Stack attached to	Stack Temp °K	Flue Gas Velocity in (m/Sec)	Gas Discharge Rate in (Nm ³ /hr)	Pollutants (mg/Nm ³)		
					PM	SO ₂	NO _x
1	Boiler 250 kg/ hr Fuel: Firewood APC: Wet Scrubber	325	12.18	7888	73.4	27.0	44.0

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06/12/24
Chief Scientific Officer,
TNPCB/AEL/CUDDALORE



TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY, CUDDALORE



From	To
D. Tamil Selvi, M.Sc., Chief Scientific Officer, Tamil Nadu Pollution Control Board Advanced Environmental Laboratory A3, SIPCOT Complex, Kudikadu Cuddalore – 607 005. Email: aelcud@tnpcb.gov.in	The District Environmental Engineer, Tamil Nadu Pollution Control Board, A3, SIPCOT Complex, Kudikadu Cuddalore – 607 005.

LrNo.TNPCB/AEL/CUDComplaint/F.No. 1255/2024, dated: 06.12.2024.

Sir,

Sub: TNPCB – AEL – Cuddalore - Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey – Reg.

Ref: 1 Lr.No. DEE/TNPCB/CUD/ Complaint/2024, Dt. 27.09.2024.
2. Survey Dated : 22.11.2024.
3. C.R.No. 177, Dated : 25.10.2024 (DEE, TNPCB, Cuddalore).

I am sending herewith the Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey (AAQ/NLS) conducted on 22.11.2024 in the vicinity of M/s. Jothi cashews, S.F. No. 194/2, 194/3, Melmampattu village, Panruti Taluk and Cuddalore District along with the bill for Rs.94,420/- (Rupees Ninety Four Thousand Four Hundred and Twenty only) towards the above survey/analysis charges.

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06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

Encl: As above

Copy to: 1. The Joint Chief Environmental Engineer(M), TNPCB, Cuddalore region.
2. M/s. Jothi cashews.
3. File.



TAMIL NADU POLLUTION CONTROL BOARD
AMBIENT AIR QUALITY SURVEY – REPORT OF ANALYSIS.

1. Name of the Industry : M/s. Jothi cashews
2. Address of the Industry : S.F. No. 194/2, 194/3,
Melmampattu village,
Panruti Taluk,
Cuddalore District
3. Date of Survey : 22.11.2024
4. Duration of Survey : 08 Hours
5. Category : Orange
6. Land use classification : Agriculture
7. Consent Order No./Validity : 2305154518340, Dated: 22.09.2023
Valid upto : 31.03.2027

Meteorological Conditions

Ambient Temperature (°C)	Min	Max	Relative Humidity(%)	Min	Max
	25	36		70	90
Weather condition	Clear Sky		Rain Fall (mm)	-	
Predominant Wind Direction	NE - SW		Mean Wind Speed (Km/hr.)	6.7	

Ambient Air Quality Survey Results

Sl. No.	Location	Direction *	Distance (m)*	Height from GL (m)	Pollutants Concentration (µg/m ³)			
					PM ₁₀	PM _{2.5}	SO ₂	NO ₂
1	On the Top of the scaffolding at Murugavel house	NE	250	2	95.0	36.2	34.6	40.0
2	On the Top of the scaffolding near SSR Cashews	SE	350	2	82.0	-	28	34.0
3	On the Top of the scaffolding near Jothi Cashews	NW	35	2	93.0	44.0	38.2	45.4

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06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.



TAMIL NADU POLLUTION CONTROL BOARD
AMBIENT/SOURCE NOISE LEVEL SURVEY – Report of Analysis.

1	Name of the Industry	M/s. Jothi cashews		
2	Address of the Industry	S.F. No. 194/2, 194/3, Melmampattu village, Panruti Taluk, Cuddalore District		
3	Date of Survey	22.11.2024		
	Category	Orange	Land use Classification	Agriculture
	Type of Survey	Ambient	Time of Survey	Day
	Meteorological conditions	Calm		

Logging Parameters

Instrument Used	CASELLA No: 5007321		
Logging Interval	10 Minutes at each point	Measuring Range 50dBA – 110 dBA	
Weighting	"A"	Time Weighting	10 mts
Sound Incidence	Frontal	Time in hrs.	11.30 Hrs to 13.30 hrs

Report of Noise Level Monitoring

Sl. No.	Location	Duration (min)	Distance (m)	Direction	Sound Level-dB(A)		
					Leq	Min	Max
1	On the Top of the Scaffolding near Main gate	10	30	SW	54.2	48.2	58.9
2	On the Top of the scaffolding near Nakshatra (SSR)	10	350	SE	56.3	50.2	64.1
3	On the Top of the scaffolding near Murugavel house	10	250	NE	58.0	52.4	68.2
4	On the Top of the scaffolding near Weigh bridge	10	70	S	58.3	54.2	66.9
5	On the Top of the Scaffolding near Jothi cashews bathroom	10	40	NW	51.2	47.0	60.2

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06/12/24
Chief Scientific Officer
TNPCB/AEL/CUDDALORE



TAMIL NADU POLLUTION CONTROL BOARD

STACK MONITORING SURVEY – Report of Analysis.

1. Name of the Industry : M/s. Jothi cashews
2. Address of the Industry : S.F. No. 194/2, 194/3,
Melampattu village,
Panruti Taluk,
Cuddalore District
3. Date of Survey : 22.11.2024

Stack Monitoring Survey Results

Sl. No	Stack attached to	Stack Temp °K	Flue Gas Velocity in (m/Sec)	Gas Discharge Rate in (Nm ³ /hr)	Pollutants (mg/Nm ³)		
					PM	SO ₂	NO _x
1	Boiler 250 kg/ hr Fuel: Firewood and Shell cake APC: Wet Scrubber	328	12.63	8101	85	31.5	55

ES 06/12

[Signature]
Chief Scientific Officer,
TNPCC/AEL/CUDDALORE



TAMIL NADU POLLUTION CONTROL BOARD

General & Stack Details – During the day of survey

1. Name and Address of the Industry : M/s. Jothi Cashews
S.F. No. 194/2, 194/3,
Melmampattu village,
Panruti Taluk,
Cuddalore District

2. Date of Survey : 22.11.2024

Sl. No.	Description	1
1	Stack attached to	Boiler 250 kg /Hr
2	Details of process stack	Cashew oil extraction
3	Height from Ground Level in (m)	25
4	Diameter. or C Sec in (m)	0.5
5	Port hole height from Ground Level in (m)	10
6	Fuel Used (with % Sulphur content)	Firewood and shell cake
7	Fuel Consumption rate per day/hr (mention units)	1 Ton / day
8	Boiler type and capacity	Baby boiler & oil heating chamber
9	APC measures provided	Wet scrubber
10	APC functional status	Working
11	Composition of flue gas	-
		-
		-
12	Moisture content in %	-
13	Ambient temp. in °K	305
14	Temp. of flue gas in °K	328
15	Velocity of flue gas in m/sec	12.63
16	Volume of flue gas sampled in m ³	0.990
17	Gaseous Discharge rate per day in Nm ³ / hr	8101
18	Combustion efficiency (%)	-

Jothi
ES

D. Maniyan
06/12/24
Chief Scientific Officer,
TNPCB/AEL/CUDDALORE



TAMIL NADU POLLUTION CONTROL BOARD

STACK MONITORING SURVEY – Additional Results

1. Name of the Industry : M/s. Jothi cashews
2. Address of the Industry : S.F. No. 194/2, 194/3,
Melmampattu village,
Panruti Taluk,
Cuddalore District
3. Date of Survey : 22.11.2024
4. Category of Industry : Orange

Stack Monitoring Additional Particulars

Sl. No	Details of Stack mentioned in Consent order	Details of Stack available and in working conditions	Details of stack for which stack emission sampling have been done
1	Boiler 250 kg / hr Fuel: Firewood & shell cake APC: Wet scrubber	Working	Boiler 250 kg / hr

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26/12/24
Chief Scientific Officer,
TNPCC/AEL/CUDDALORE

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TAMIL NADU POLLUTION CONTROL BOARD

AMBIENT AIR QUALITY SURVEY – REPORT OF ANALYSIS.

1. Name of the Industry : M/s. Jothi cashews
2. Address of the Industry : S.F. No. 194/2, 194/3,
Melmampattu village,
Panruti Taluk,
Cuddalore District
3. Date of Survey : 22.11.2024
4. Duration of Survey : 08 Hours
5. Category : Orange
6. Land use classification : Agriculture area
7. Consent Order No./Validity : 2305154518340, Dated: 22.09.2023
Valid upto : 31.03.2027

TVOC Survey Results

Sl. No.	Location	Direction *	Distance (m)*	TVOC LEVEL (ppm)
1	On the Top of the Scaffolding near Main gate	SW	30	1.087
2	On the Top of the scaffolding near SSR Cashews (Nakshatra)	SE	350	1.281
3	On the Top of the scaffolding near Murugavel house (Adjacent to the complainant house)	NE	250	0.973
4	On the Top of the scaffolding near weigh bridge	S	70	0.891
5	On the Top of the Scaffolding near Jothi cashews	NW	40	2.037

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[Signature]
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

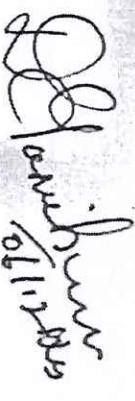


TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY, CUDDALORE.

Production Process & Machinery Details :

Process :

1. M/s. Jothi Cashews, is located at S.F. No. 194/2, 194/3, Melmampattu village, Panruti Taluk, Cuddalore District. It is unit for extraction of oil from cashew shells (CNSL).
2. Cashew nut shell liquid (CNSL) is a versatile by product of the cashew industry. The nut has a shell of about 1/8 inch thickness inside which is a soft honey comb structure containing a dark reddish brown viscous liquid.
3. CNSL is a versatile industrial raw material with diverse use in friction linings, paints and varnishes, laminating and epoxy resins, foundry chemicals and as an intermediary of chemicals.
4. The Ambient Air Quality survey was conducted on 21.11.2024 as per the instruction of the District Environmental Engineer, TNPCB, Cuddalore.
5. The survey was carried out continuously for the monitoring period of 8 hours from 10am to 6:30 pm
6. During the AAQ survey PM₁₀, PM_{2.5}, SO₂, NO_x and Total Volatile Organic compounds were observed at three locations in the vicinity of M/s. Jothi Cashews
7. The obtained results are tabulated for your kind reference.



Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

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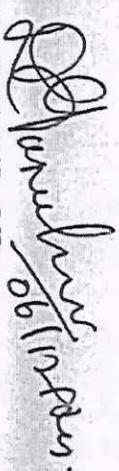
Sl. No.	Location	Direction *	Pollutants Concentration (µg/m ³)			
			PM ₁₀	PM _{2.5}	SO ₂	NO ₂
1	On the Top of the scaffolding at Murugavel house	NE	95.0	36.2	34.6	40.0
2	On the Top of the scaffolding near SSR Cashews	SE	82.0	-	28	34.0
3	On the Top of the scaffolding near Jothi Cashews	NW	93.0	44.0	38.2	45.4

Observed Machinery Details :

During the survey we observed the following machineries.

1. Expeller – 2 Nos. – 50 HP, 960 RPM
2. Elevator – 4 Nos. – 60HP
3. Heating vessel - 1 mt / day
4. Boiler – 250 kg
5. Oil cooling square tank – 2 Nos. – 3 Ton
6. Storage tank – 40 mt




Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore

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TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY, CUDDALORE.

INVOICE

To
M/s. Jothi cashews,
S.F. No. 194/2, 194/3,
Melampattu village,
Panruti Taluk,
Cuddalore District.

INVOICE

Sl. No	Description	No. of Stations	Rate (Rs.)	Amount (Rs.)
I	Ambient Air Quality Survey PM ₁₀ , SO ₂ , NO ₂	3	7190	21570
II	Ambient Air Quality Survey PM _{2.5}	2	5400	10800
III	Stack Monitoring Sampling / Analysis charges for PM, SO ₂ , NO ₂	1	22150	22150
IV	TVOC Charges	4	7250	29000
V	Ambient Noise Level Testing charges (First 5 Points)	5	7000	7000
VI	Transportation Charges			3900
Total				Rs. 94420/-
(Rupees Ninety Four Thousand Four Hundred and Twenty only)				
Fees paid vide C.R.No. 177 Dt: 25.10.2024 (DEE, TNPCB, CUD)				Rs.94420 /-

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26/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

INFERENCE FOR AAQ AT M/S. JOTHI CASHEWS

1. M/s. Jothi cashews is located at Melmampattu village, Panruti Taluk at the Latitude:11.6827666 N and Longitude: 79.7531492 E
2. The above mentioned unit is a Agri based Orange category industry manufacturing cashew nut shell oil.
3. It has a baby boiler with the capacity of 250kg/hrs.
4. Firewood is used as fuel. 1250 kg / day.
5. The preliminary survey was carried out on 26.07.2024 as soon as the call received from the DEE / Cuddalore we have approached the complainant Mr.Thirusangu in this regard he has requested us to conduct the survey in 100% operation
6. On 06.11.2024 also an enquiry visit is carried out to meet the complainant to conduct the AAQ survey in 100% operation and fruitful extraction of the results.
7. After that during November 12 we have approached the complainant to place the PM₁₀ & PM_{2.5} samples at his terrace but he has refused to conduct the AAQ survey on that day due to rain. Hence we have returned back to office.
8. Hence this AAQ survey was conducted certainly on 22nd November in order to monitor the significance of the pollutants as suggested by the complainant without noticing both the complainant as well as the unit M/s. SSR agency.
9. During the day of survey we have requested to place the PM₁₀ & PM_{2.5} sampler at the complainant's house. The complainant Mr. Thirusangu has refused to conduct AAQ monitoring at his house. Hence one of Ambient Air Quality monitoring station was placed just behind his house. (Mr. Murugavel's house). The conversation with the complainant during the survey through mobile was recorded and voice record is send to the DEE for kind reference.
10. This monitoring was conducted in the presence of team of officials from TNPCB, Cuddalore.
 1. Mrs. D. Tamilselvi, Chief Scientific Officer.
 2. Dr. S. Prabakaran, Environmental Scientist.
 3. Ms. Charanya, Assistant Engineer.
11. Ambient Air Quality Survey was conducted at three locations inside and outside of the unit

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12. The unit is strictly instructed to operate on the day of survey with 100% production as per the consent order issued by the DEE, Cuddalore. Duration of survey is 8 hrs 10 am to 6 pm.

Fugitive Emission Monitoring Results

Sl. No	Location	Direction	Pollutants Concentration ($\mu\text{g}/\text{m}^3$)			
			PM ₁₀	PM _{2.5}	SO ₂	NO ₂
			Standard as per Board for 24 hrs 100	Standard as per Board for 24 hrs 60	Standard as per Board for 24 hrs 80	Standard as per Board for 24 hrs 80
1	On the Top of the scaffolding at Murugavel house	NE	95.0	36.2	34.6	40.0
2	On the Top of the scaffolding near SSR Cashews	SE	82.0	-	28	34.0
3	On the Top of the scaffolding near Jothi Cashews	NW	93.0	44.0	38.2	45.4

13. The minimum and maximum value at particular location is given above. Consolidated ROA of the AAQ survey in the unit reveals that all the parameters are within the standards as prescribed by the TNPCB.

Enclosure:

1. Inference with photographic representation, herewith for your kind reference
2. Annexure – I Represents the GPS maps showing three different AAQ stations.

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06/12/2012
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

Annexure - I

Ariel View of Industries and Complainant's house



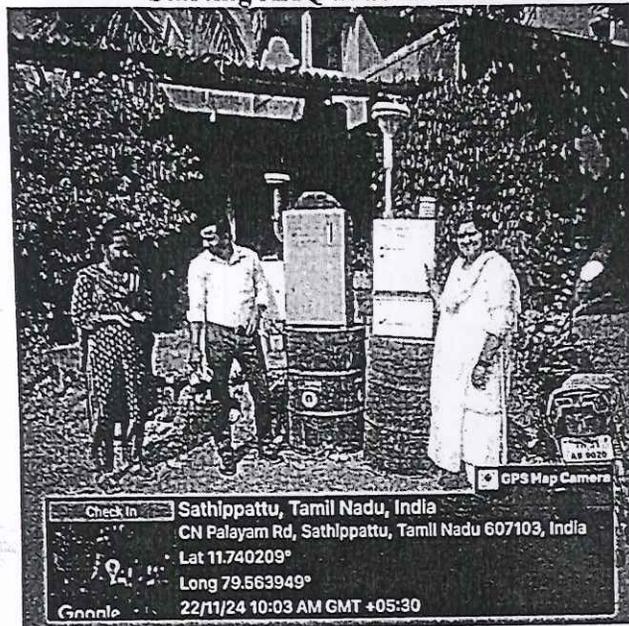
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06/12/12
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

Annexure – II
Photos

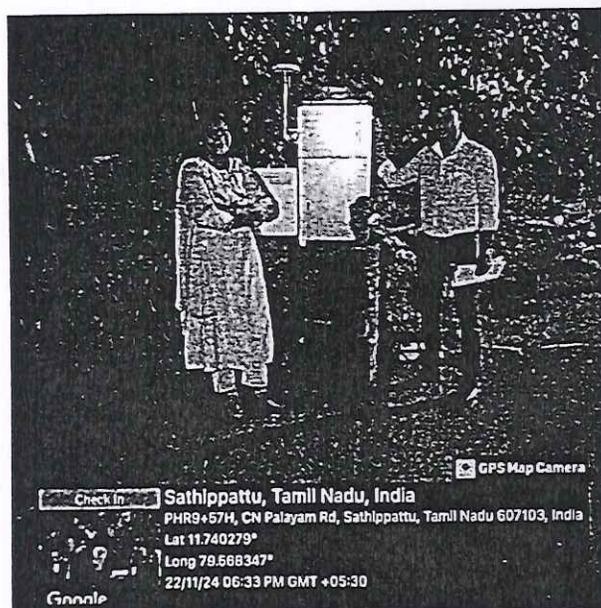
Location -1

Starting AAQ at 10:03 AM



Location-1

Closing of the 8 hrs AAQ survey near the complainant's house

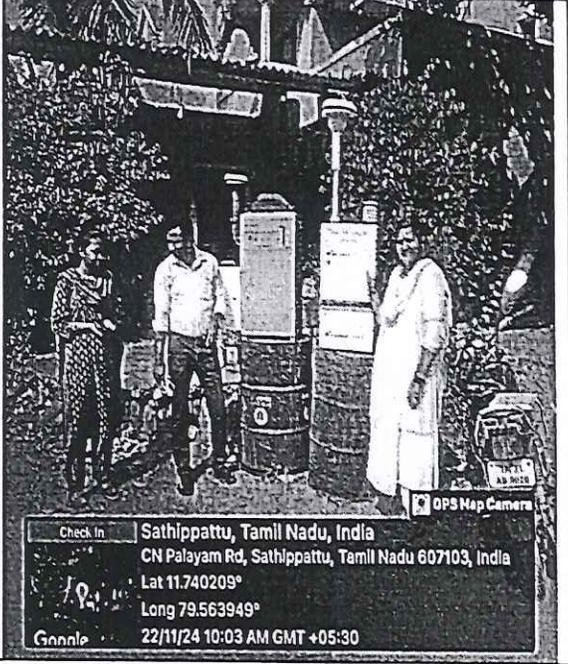


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06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore.

**REPORT OF ANALYSIS OF THE AAQ SAMPLES COLLECTED BY THE TNPCB AEL,
CUDDALORE in and around of M/s. Jothi Cashews**

**AAQ results and the inference based on the analysis of report furnished by AEL, TNPCB,
CUDDALORE is detailed given below:**

1.	Name of the Location	Near Murugavel House at distance is 350m Adjacent to the complainant house and sakthimurugan weigh bridge)	
2.	Sample Nature	Air Sample	
3.	Latitude & Longitude	11.738411, 79.577204	
4.	Date & Time of Sample collection	22.11.24 & 10.03.AM	
5.	Parameters Analysed	PM10, PM2.5, SO ₂ & NO ₂	
6.	Exceeded Parameters	Nil	
7.	Inference	All ambient parameters are within the limit. The obtained results of Air quality index of PM ₁₀ is 95.0 µg/m ³ , and the prescribed standard limit is 100 µg/m ³ . Hence, The quality of the Air sample is within the standards as prescribed by the Board.	
8.	Reference	Enclosed test report	

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06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore

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AQ results and the inference based on the analysis of report furnished by AEL,TNPCB, CUDDALORE is detailed given below:

1.	Name of the Location	Near SSR Cashews at distance is 350m	
2.	Sample Nature	Air Sample	
3.	Latitude & Longitude	11.738411, 79.577204	
4.	Date & Time of Sample collection	22.11.24 & 10.19.AM	
5.	Parameters Analysed	PM10, PM2.5, SO ₂ &NO ₂	
6.	Exceeded Parameters	Nil	
7.	Inference	All ambient parameters are within the limit. The obtained results of Air quality index of PM ₁₀ is 82.0 µg/m ³ , and the prescribed standard limit is 100 µg/m ³ . Hence, The quality of the Air sample is within the standards as prescribed by the Board.	
8.	Reference	Enclosed test report	

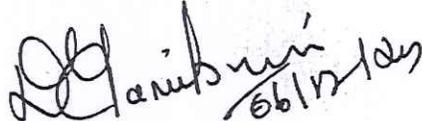
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06/12/24
Chief Scientific Officer,
Advanced Environmental Laboratory,
TNPC Board, Cuddalore

AAQ results and the inference based on the analysis of report furnished by AEL, TNPCB, CUDDALORE is detailed given below:

1.	Name of the Location	Near Jothi Cashews at distance is 35m	
2.	Sample Nature	Air Sample	
3.	Latitude & Longitude	11.738411, 79.577204	
4.	Date & Time of Sample collection	22.11.24 & 10.30.AM	
5.	Parameters Analysed	PM10, PM2.5, SO ₂ & NO ₂	
6.	Exceeded Parameters	Nil	
7.	Inference	All ambient parameters are within the limit. The obtained results of Air quality index of PM ₁₀ is 93.0 µg/m ³ and the prescribed standard limit is 100 µg/m ³ . Hence, The quality of the Air sample is within the standards as prescribed by the Board.	
8.	Reference	Enclosed test report	

ES 06/12


 Chief Scientific Officer,
 Advanced Environmental Laboratory,
 TNPC Board, Cuddalore



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Annexure - VI

**IR No. : F. 1196CUD/OS/DEE/CUD/2025 dated: 18 .03.2025.
Tamil Nadu Pollution Control Board Inspection Report**

1	a	Name of the Inspecting Officer	Er.G.Gajalakshmi., K.Nakkeeran			
	b	Designation	District Environmental Engineer, Assistant Environmental Engineer.,			
	c	District office	Cuddalore			
2		Date of Inspection	18.03.2025			
3	a	Name of the Industry	M/s. Jothi Cashews			
	b	Factory address: S.F.No. 194/2, 194/3, Melmampattu village, Panruti Taluk and Cuddalore District				
4	a	Category	Classification	Green	Small	
	b	Type of the industry	2071-Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils having waste water generation less than 100 KLD			
5		Name of the Occupier of the unit present during inspection.	Thiru. Mohandas, Proprietor 9884747053			
6	Products manufactured:					
	a	Main Products manufactured:				
		Main Product	Quantity	Unit	Actual production	
		CASHEW NUTSHELL LIQUID (CNSL)	28.50	T/Month		
6	b	By/Intermediate products manufactured:				
		<i>By / Intermediate Product</i>	<i>Quantity</i>	<i>Unit</i>	<i>Actual production</i>	
7	a	Quantity of effluent in KLD:				
	i)	Sewage	0.40 KLD			
	ii)	Trade effluent	0.10 KLD			
8	Performance of Effluent Treatment Plant:					
		<i>Nature of Effluent</i>	<i>Sl. No.</i>	<i>Components of ETP</i>	<i>Nos.</i>	<i>Dimensions (in metres)</i>
		(1)	(2)	(2)	(3)	(4)
		Sewage	1	Septic tank	1	
			2	Dispersion Trench	1	
	Trade effluent	1	Solar Evaporation Pan	2		
9	Sources of Emission and Air Pollution Control Measures provided:					
	<i>Sl. No.</i>	<i>Source of Emission</i>	<i>APC measures provided</i>	<i>Stack top dimension (in metres)</i>	<i>Stack ht. above ground (in metres)</i>	<i>Status of functioning</i>
	1.	BABY BOILER (250 Kg/Hr) & OIL HEATING CHAMBER (2 No's)	Common Scrubber & OIL Common Stack	Wet 0.30 with	18 m	In operation

10	Remarks on the maintenance of Log Books, Records and separate energy meter for Effluent Treatment Plant.
11	Remarks on the Disposal of Solid Wastes / Hazardous Wastes:
12.	Remarks on Waste minimization, Inplant measures and House Keeping.
13	Details of Complaints if any:
14	Violation of conditions stipulated in the Consent Orders / directions issued under Water/Air Act, if any:
15	Violation of conditions stipulated in the authorisation issued under the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 if any:
16	Details of Samples collected, if any and Date/Time of collection and point of collection:
17.	Any other special information if any (May include observations/suggestions made during inspection on the performance of ETP/APC Measures). <p>The unit of M/s Jothi Cashews was inspected on 18.03.2025 and during the time of inspection following observations were made</p> <ol style="list-style-type: none"> 1. The unit was found in operation. 2. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation. 3. No black smoke was noticed during the time of inspection. However, there is a chance of Black smoke emission during start up time and if there is improper maintenance of wet scrubber. 4. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's). 5. The unit is located in the dry land. The unit site location was classified as Non-Planned area as per DTCP Land use details. 6. No habitation is located within the radius of 500 m from the unit site. 7. There are only 3 nos. of residential houses located around the unit's site, which includes applicant's house. 8. M/s S.S.R Agency (M/s.Nakshathra Industries) unit's owner house is one of the 3 house, located within the site. 9. Further,the Additional Director, Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board,Cuddalore was requested to conduct Ambient Air Quality/Ambient Noise Level Survey in the vicinity of the above said two units and furnish the Report of Analysis. 10. Report of Analysis of the Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey through Board Lab conducted on 22.11.2024 reveals that all the pollutant levels are within the standards prescribed by the Board (copy enclosed).
	<p><i>K. Nalini</i> 18/3/25 AEE/TNPCB/CUDDALORE</p> <p><i>G. Gopal</i> 18/3/25 DEE/TNPCB/CUDDALORE</p>

M/s JOTHI CASHEWS, S.F.No.194/2,194/3 of Melmampattu Village, Panruti Taluk, Cuddalore District



Phq8+wjm, Sathippattu, Tamil Nadu 607103, India

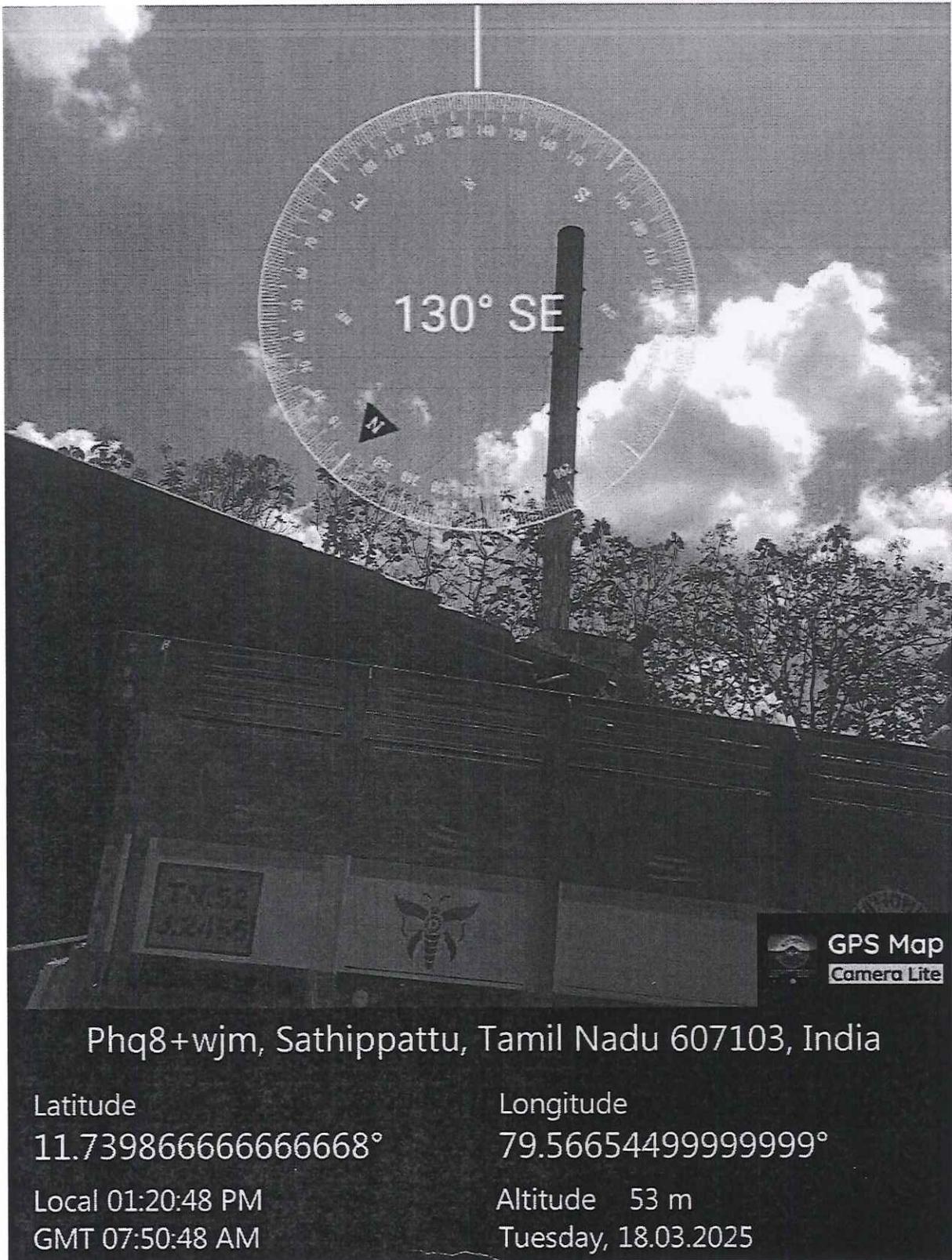
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Longitude
79.56637°

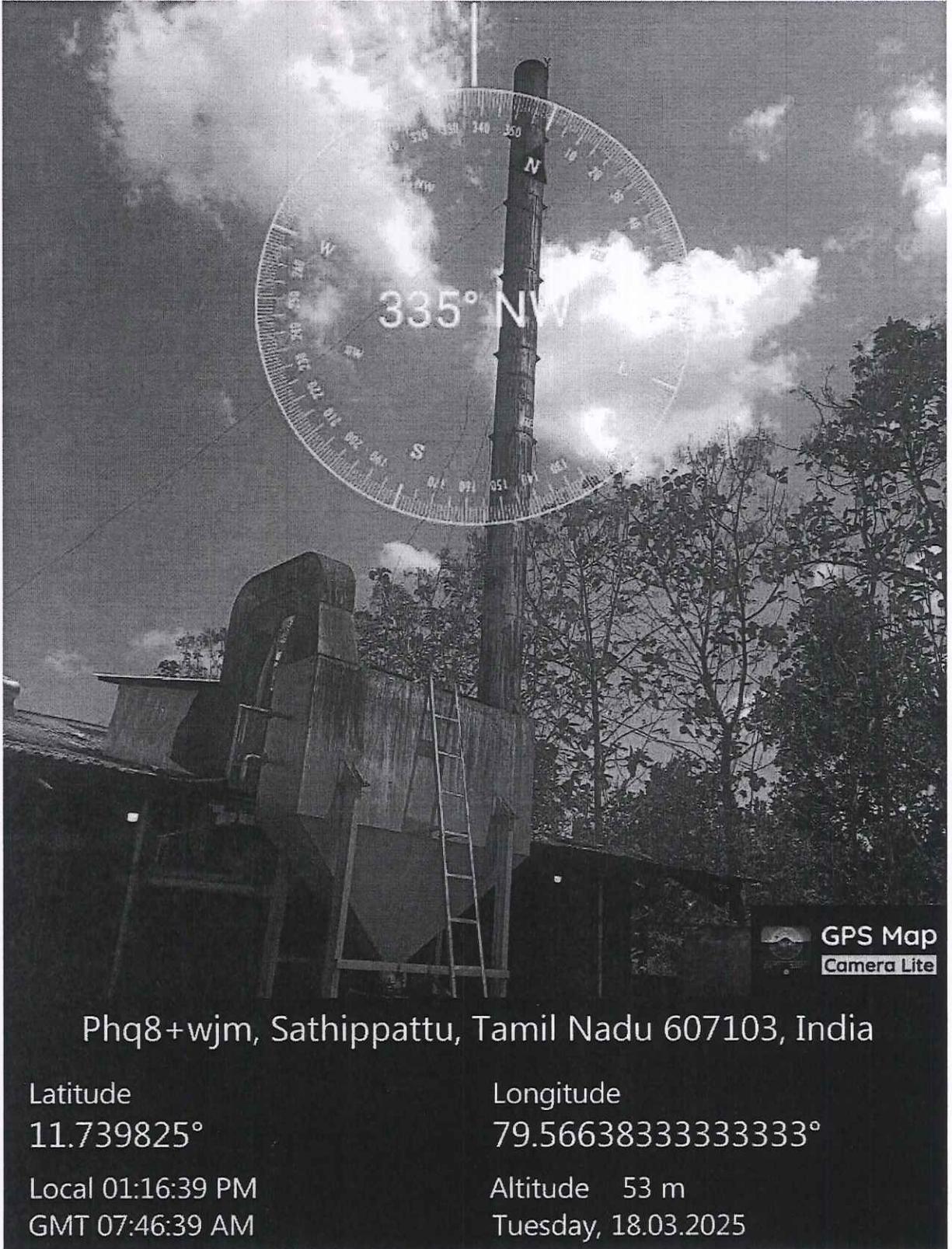
Local 01:21:21 PM
GMT 07:51:21 AM

Altitude 53 m
Tuesday, 18.03.2025

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GPS Map
Camera Lite

Phq8+wjm, Sathippattu, Tamil Nadu 607103, India

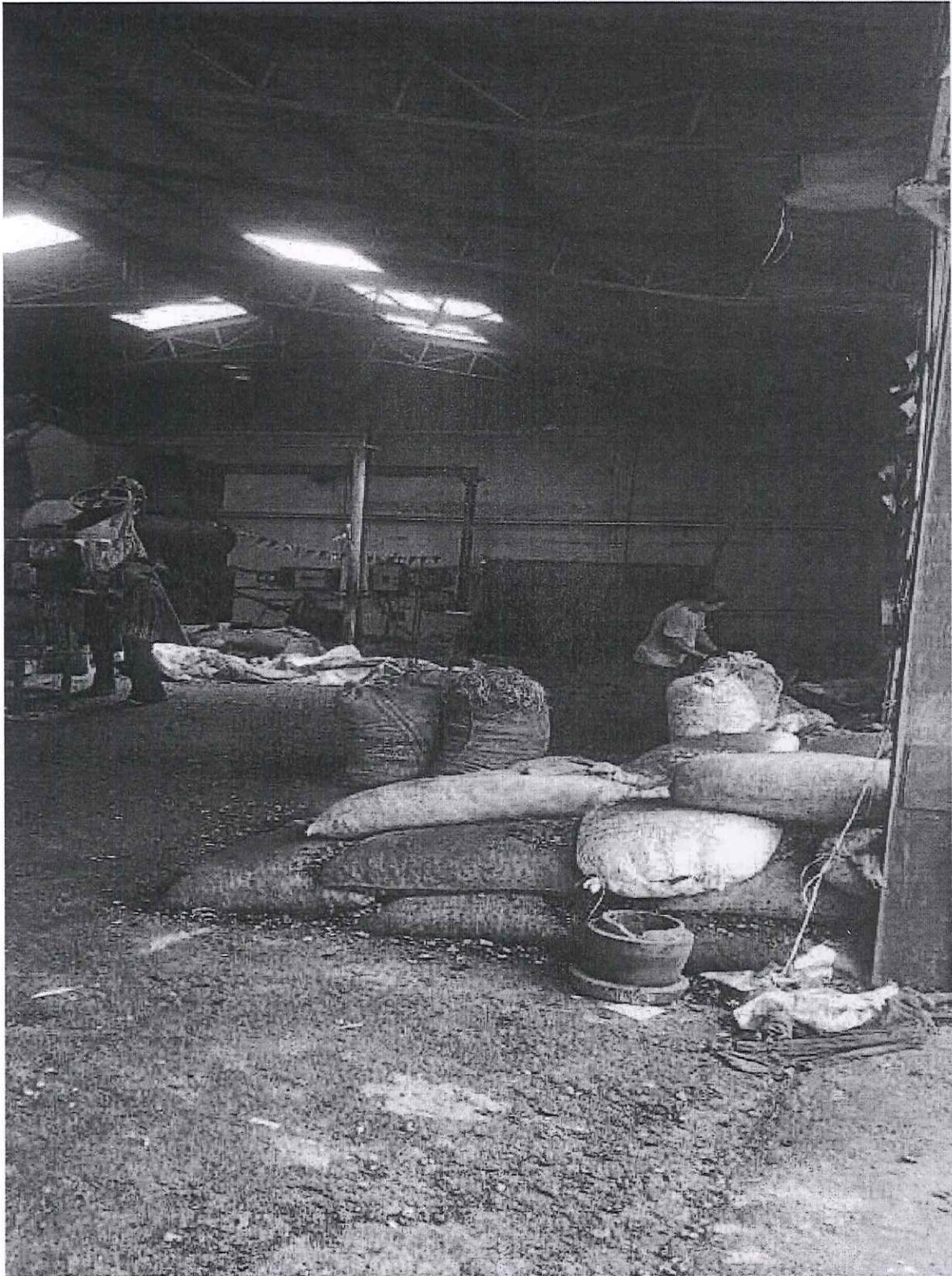
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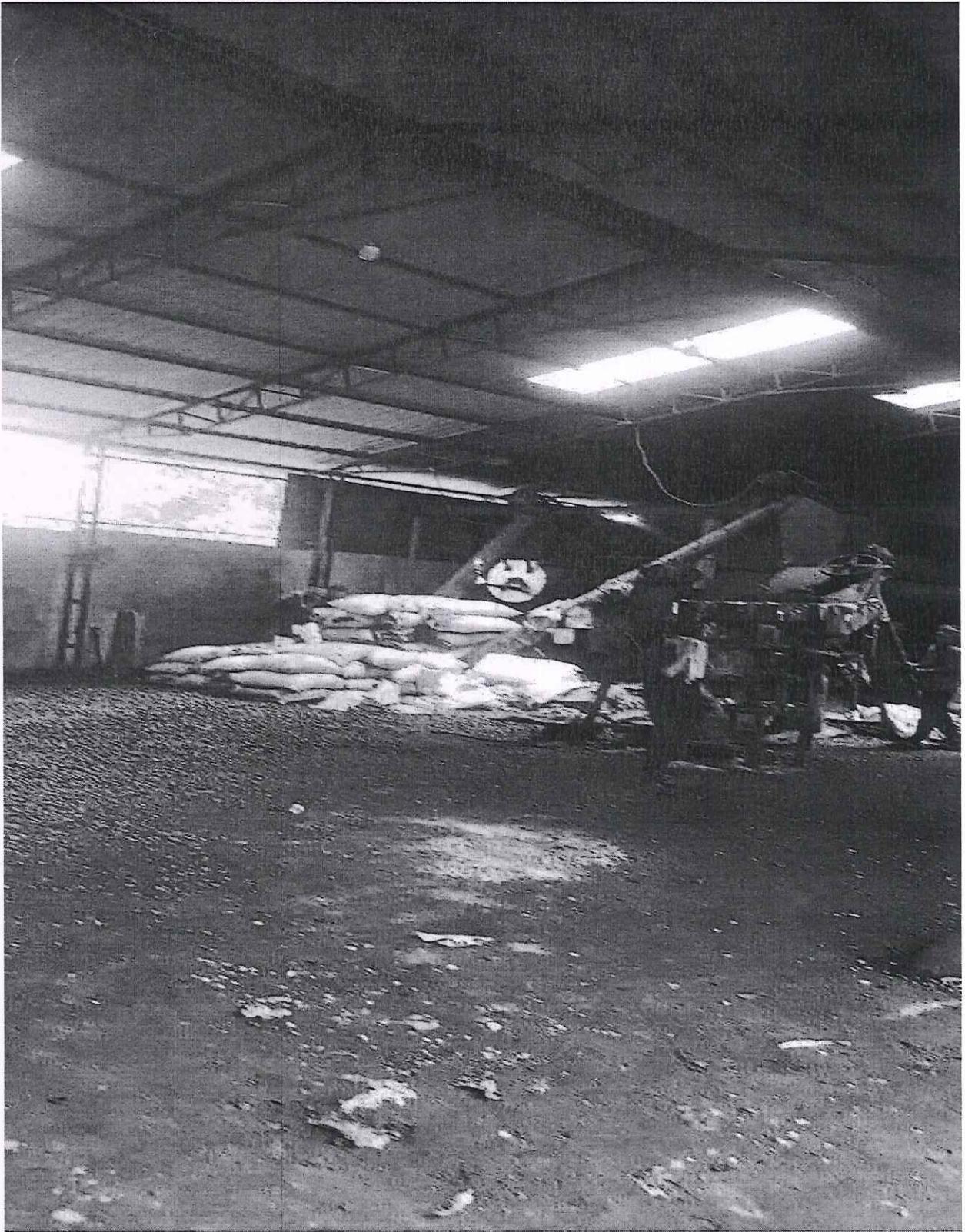
Longitude
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Local 01:16:39 PM
GMT 07:46:39 AM

Altitude 53 m
Tuesday, 18.03.2025

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IR No. : F. 1192CUD/OS/DEE/CUD/2025 dated: 18.03.2025.
Tamil Nadu Pollution Control Board Inspection Report

1	a	Name of the Inspecting Officer.	Er.G.Gajalakshmi., K.Nakkeeran				
	b	Designation	District Environmental Engineer, Assistant Environmental Engineer.,				
	c	District office	Cuddalore				
2		Date of Inspection	18.03.2025				
3	a	Name of the Industry	M/s. S.S.R Agency				
	b	Factory address:	S.F.No. 205/2A, Melmampattu Village, Panruti Taluk and Cuddalore District.				
4	a	Category	Classification	Orange	Small		
	b	Type of the industry	2071-Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils having waste water generation less than 100 KLD				
5		Name of the Occupier of the unit present during inspection.	Thiru. Atley Raiman, Incharge				
6	Products manufactured:						
	a	Main Products manufactured:					
		Main Product	Quantity	Unit	Actual production		
		Cashewnut Shell Liquid	28.50	T/Month			
b	By/Intermediate products manufactured:						
		By / Intermediate Product	Quantity	Unit	Actual production		
7	a	Quantity of effluent in KLD:					
	i)	Sewage			0.40 KLD		
	ii)	Trade effluent			0.10 KLD		
8	Performance of Effluent Treatment Plant:						
		Nature of Effluent	Sl. No.	Components of ETP	Nos.	Dimensions (in metres)	Status of functioning
		(1)	(2)	(2)	(3)	(4)	(5)
		Sewage	1	Septic tank	1		
	Trade effluent	1	Solar Evaporation Pan	2			
9	Sources of Emission and Air Pollution Control Measures provided:						
	Sl. No.	Source of Emission	APC measures provided	Stack top dimension (in metres)	Stack ht. above ground (in metres)	Status of functioning	
1.	BABY BOILER (250 Kg/Hr) & OIL HEATING CHAMBER (2 No's)	Common Scrubber Common Stack	Wet with	0.30	18 m	In operation	

10	Remarks on the maintenance of Log Books, Records and separate energy meter for Effluent Treatment Plant.
11	Remarks on the Disposal of Solid Wastes / Hazardous Wastes:
12	Remarks on Waste minimization, Inplant measures and House Keeping.
13	Details of Complaints if any:
14	Violation of conditions stipulated in the Consent Orders / directions issued under Water/Air Act, if any:
15	Violation of conditions stipulated in the authorisation issued under the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 if any:
16	Details of Samples collected, if any and Date/Time of collection and point of collection:
17.	<p>Any other special information if any (May include observations/suggestions made during inspection on the performance of ETP/APC Measures).</p> <p>The unit of M/s S.S.R Agency (M/s. Nakshathra Industries) was inspected on 18.03.2025 and during the time of inspection following observations were made</p> <ol style="list-style-type: none"> 1. The unit was found in operation. 2. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation. 3. No black smoke was noticed during the time of inspection. However, there is a chance of Black smoke emission during start up time and if there is improper maintenance of wet scrubber. 4. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's). 5. The unit is located in the dry land. The unit site location was classified as Non-Planned area as per DTCP Land use details. 6. No habitation is located within the radius of 500 m from the unit site. 7. There are only 3 nos. of residential houses located around the unit's site, which includes applicant's house. 8. M/s S.S.R Agency (M/s.Nakshathra Industries) unit's owner house is one of the 3 house, located within the site. 9. Further,the Additional Director, Advanced Envioronmental Laboratory, Tamil Nadu Pollution Control Board,Cuddalore was requested to conduct Ambient Air Quality/Ambient Noise Level Survey in the vicinity of the above said two units and furnish the Report of Analysis. 10. Report of Analysis of the Ambient Air Quality/Stack Monitoring/Ambient Noise Level Survey through Board Lab conducted on 21.12.2024 reveals that all the pollutant levels are within the standards prescribed by the Board(copy enclosed).
	<p>K. Naveen 18/3/25 AEE/TNPCB/CUDDALORE</p> <p>G. G. G. G. 18/3/25 DEE/TNPCB/CUDDALORE</p>

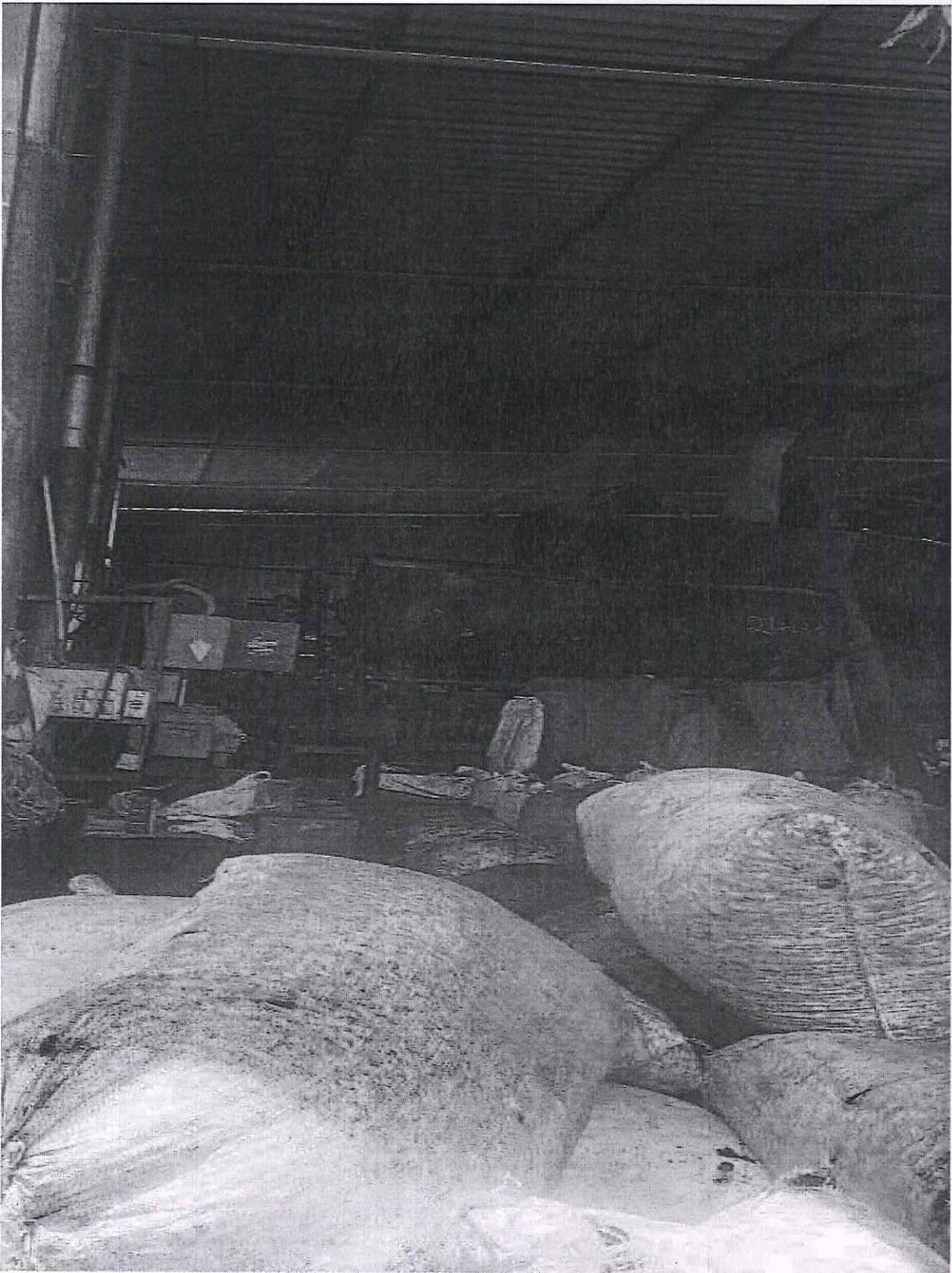
M/s S.S.R AGENCY(M/s.Nakshathra Industries), S.F.No.205/2A of Melmampattu Village, Panruti Taluk, Cuddalore District



Phr9+57h, Cn Palayam Rd, Sathippattu, Tamil Nadu
607103, India

Latitude	Longitude
11.740105000000002°	79.568275°
Local 12:59:42 PM	Altitude 51 m
GMT 07:29:42 AM	Tuesday, 18.03.2025

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 GPS Map
Camera Lite

Phr9+57h, Cn Palayam Rd, Sathippattu, Tamil Nadu
607103, India

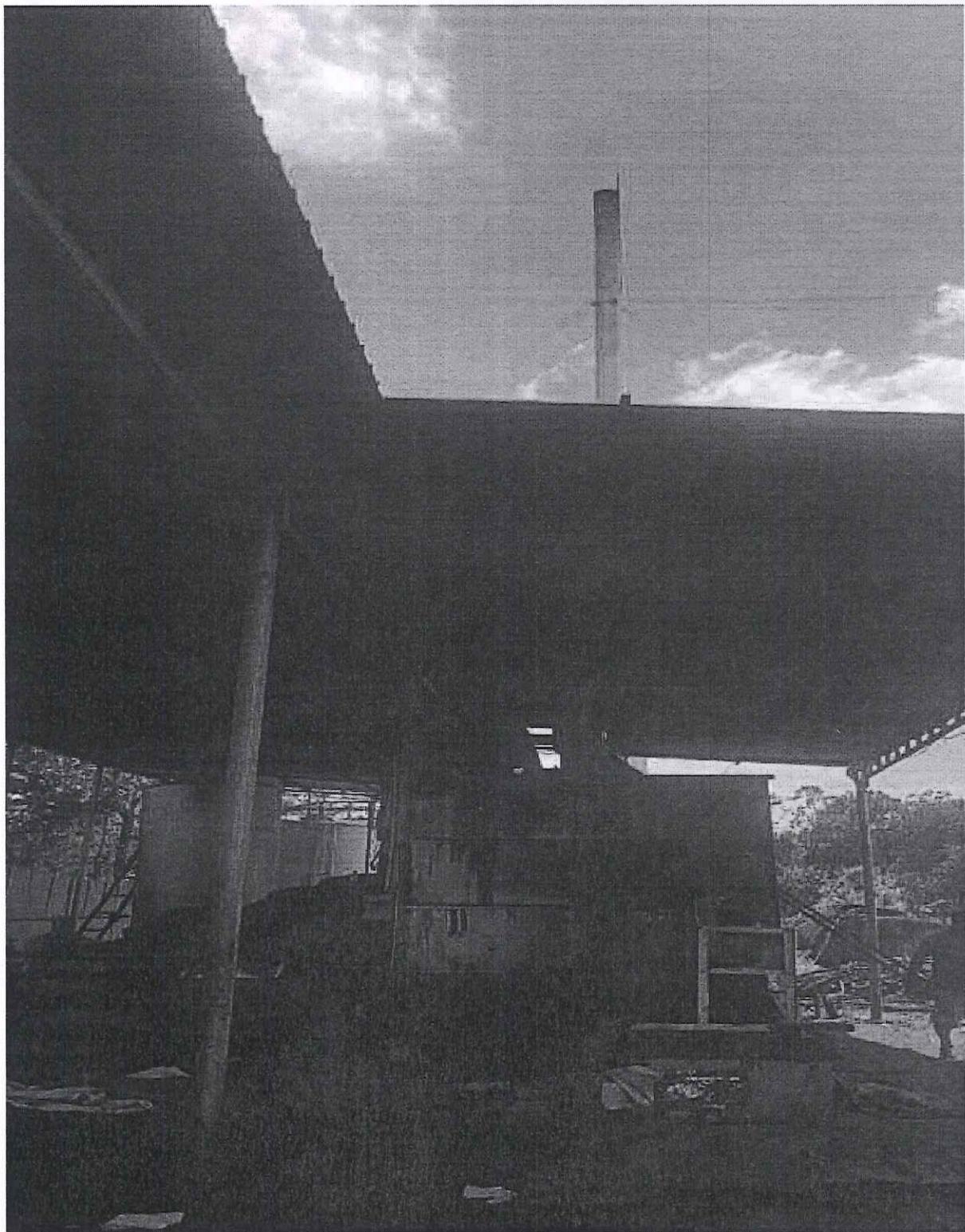
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Longitude
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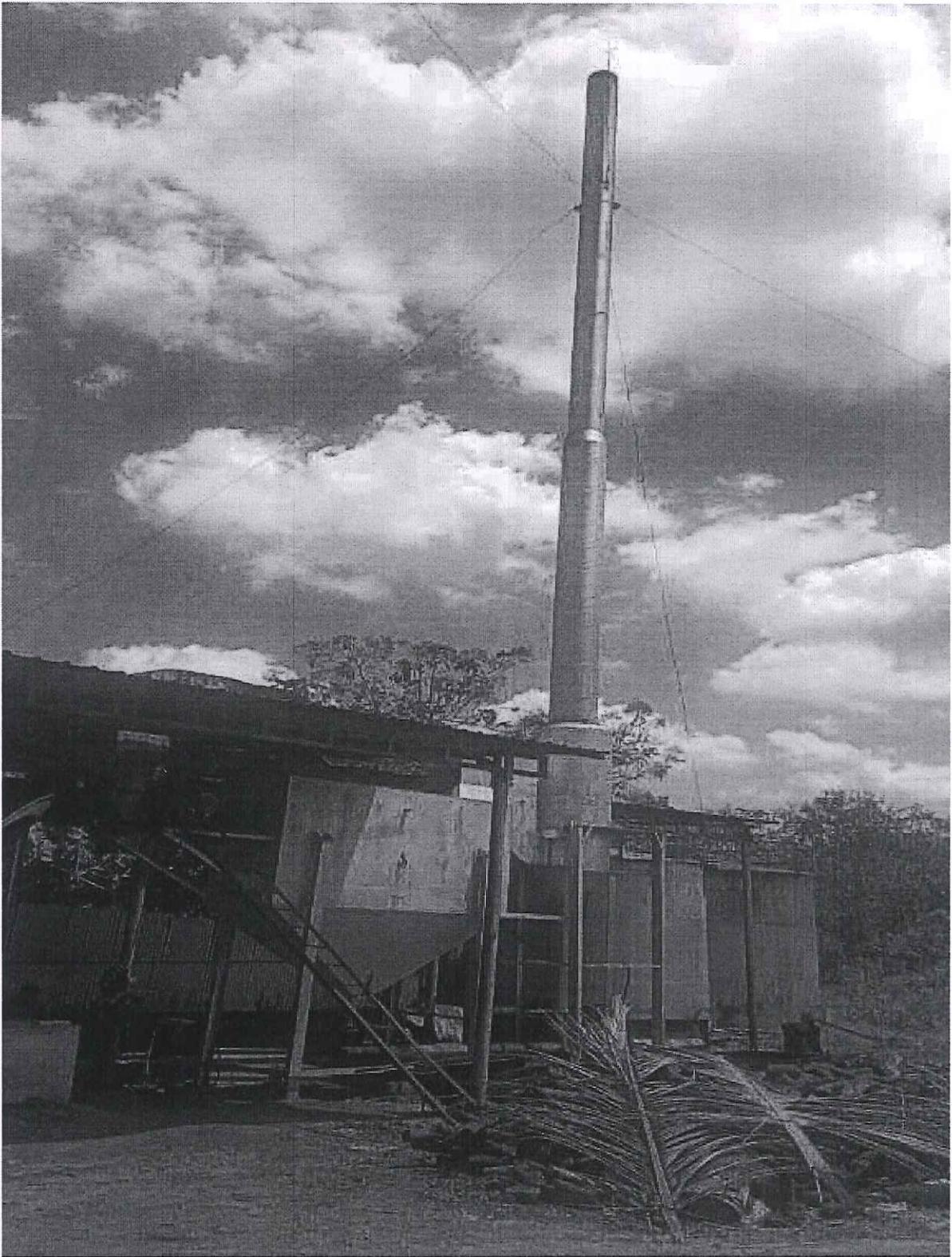
Local 12:59:07 PM
GMT 07:29:07 AM

Altitude 49 m
Tuesday, 18.03.2025

63



64



65





IR No. : F. 1196CUD/OS/DEE/CUD/202 dated: 14.07.2025.

Tamil Nadu Pollution Control Board

Inspection Report

1	a	Name of the Inspecting Officer	Er. V. Thamiloli and I. Charanya Ponmani			
	b	Designation	District Environmental Engineer and Assistant Engineer.,			
	c	District office	Cuddalore			
2		Date of Inspection	14.07.2025			
3	a	Name of the Industry	M/s. Jothi Cashews			
	b	Factory address: S.F.No. 194/2, 194/3, Melmampattu village, Panruti Taluk and Cuddalore District				
4	a	Category	Green	Small		
	b	Type of the industry	2071-Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils having waste water generation less than 100 KLD			
5		Name of the Occupier of the unit present during inspection.	Thiru. Mohandas, Proprietor 9884747053			
6	Products manufactured:					
	a	Main Products manufactured:				
		Main Product	Quantity	Unit	Actual production	
		CASHEW NUTSHELL LIQUID (CNSL)	28.50	T/Month		
b	By/Intermediate products manufactured:					
		By / Intermediate Product	Quantity	Unit	Actual production	
7	a	Quantity of effluent in KLD:				
	i)	Sewage			0.40 KLD	
	ii)	Trade effluent			0.10 KLD	
8	Performance of Effluent Treatment Plant:					
	Nature of Effluent	Sl. No.	Components of ETP	Nos.	Dimensions (in metres)	Status of functioning
	(1)	(2)	(2)	(3)	(4)	(5)
	Sewage	1	Septic tank	1		
		2	Dispersion Trench	1		
	Trade effluent	1	Solar Evaporation Pan	2		

9 Sources of Emission and Air Pollution Control Measures provided:					
Sl. No.	Source of Emission	APC measures provided	Stack top dimension (in metres)	Stack ht. above ground (in metres)	Status of functioning
1.	BABY BOILER (250 Kg/Hr) & OIL HEATING CHAMBER (2 No's)	Common Scrubber Common Stack	Wet 0.30 with	18 m	In operation
10	Remarks on the maintenance of Log Books, Records and separate energy meter for Effluent Treatment Plant.				
11	Remarks on the Disposal of Solid Wastes / Hazardous Wastes:				
12.	Remarks on Waste minimization, Inplant measures and House Keeping.				
13	Details of Complaints if any:				
14	Violation of conditions stipulated in the Consent Orders / directions issued under Water/Air Act, if any:				
15	Violation of conditions stipulated in the authorisation issued under the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 if any:				
16	Details of Samples collected, if any and Date/Time of collection and point of collection:				
17.	Any other special information if any (May include observations/suggestions made during inspection on the performance of ETP/APC Measures).				

The unit of M/s Jothi Cashews was inspected on 14.07.2025 and during the time of inspection following observations were made

1. The unit was found in operation.
2. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation.
3. The Air pollution control measure was being operated.
4. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
5. No black smoke was noticed during the time of inspection.
6. However, the unit shall improve the housekeeping within its premises.

gclj 14/7/25
AE/TNPCB/CUDDALORE

[Signature]
DEE/TNPCB/CUDDALORE



IR No. : F. 1192CUD/OS/DEE/CUD/2025 dated: 14.07.2025.
Tamil Nadu Pollution Control Board
Inspection Report

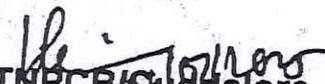
1	a	Name of the Inspecting Officer	Er. V. Thamiloli and I. Charanya Ponmani				
	b	Designation	District Environmental Engineer and Assistant Engineer.,				
	c	District office	Cuddalore				
2		Date of Inspection	14.07.2025				
3	a	Name of the Industry	M/s. S.S.R Agency				
	b	Factory address:	S.F.No. 205/2A, Melmampattu Village, Panruti Taluk and Cuddalore District.				
4	a	Category	Classification	Orange	Small		
	b	Type of the industry	2071-Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils having waste water generation less than 100 KLD				
5		Name of the Occupier of the unit present during inspection.	Thiru. S. Rajendran, Proprietor				
6	Products manufactured:						
	a	Main Products manufactured:					
		Main Product	Quantity	Unit	Actual production		
		Cashewnut Shell Liquid	28.50	T/Month			
	b	By/Intermediate products manufactured:					
		By / Intermediate Product	Quantity	Unit	Actual production		
7	a	Quantity of effluent In KLD:					
	i)	Sewage			0.40 KLD		
	ii)	Trade effluent			0.10 KLD		
8	Performance of Effluent Treatment Plant:						
		Nature of Effluent	Sl. No.	Components of ETP	Nos.	Dimensions (in metres)	Status of functioning
		(1)	(2)	(2)	(3)	(4)	(5)

	Sewage	1	Septic tank	1		
	Trade effluent	1	Solar Evaporation Pan	2		
9	Sources of Emission and Air Pollution Control Measures provided:					
	Sl. No.	Source of Emission	APC measures provided	Stack top dimension (in metres)	Stack ht. above ground (in metres)	Status of functioning
	1.	BABY BOILER (250 Kg/Hr) & OIL HEATING CHAMBER (2 No's)	Common Wet Scrubber with Common Stack	0.30	18 m	In operation
10	Remarks on the maintenance of Log Books, Records and separate energy meter for Effluent Treatment Plant.					
11	Remarks on the Disposal of Solid Wastes / Hazardous Wastes:					
12.	Remarks on Waste minimization, Inplant measures and House Keeping.					
13	Details of Complaints if any:					
14	Violation of conditions stipulated in the Consent Orders / directions issued under Water/Air Act, if any:					
15	Violation of conditions stipulated in the authorisation issued under the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 if any:					
16	Details of Samples collected, if any and Date/Time of collection and point of collection:					
17.	Any other special information if any (May include observations/suggestions made during inspection on the performance of ETP/APC Measures).					

The unit of M/s S.S.R Agency (M/s. Nakshathra Industries) was inspected on 14.07.2025 and during the time of inspection following observations were made

1. The unit was found in operation.
2. The unit have provided the Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's) with Common Wet Scrubber with Common Stack of 18 m height which was in operation.
3. No black smoke was noticed during the time of inspection.
4. The unit is using fire wood as fuel for Baby Boiler (250 kg/hr) & Oil Heating Chamber (2 No's).
5. No black smoke was noticed during the time of inspection.
6. However, the unit shall improve the housekeeping within its premises.


AE/TNPCB/Cuddalore


DEE/TNPCB/Cuddalore

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 190 of 2023**

A. Thirusangu,
S/o. Appar,
1038, Panruti – CN Palayam Main Road,
Sathipattu West, Sathipattu Post,
Panruti Taluk, Cuddalore – 607106.

...Applicant

Versus

The Chairman,
Tamil Nadu Pollution Control Board,
No:76, Anna Salai, Guindy,
Chennai – 600032 and 4 Ors.

...Respondents

**ADDITIONAL REPORT FILED ON
BEHALF OF THE FIRST AND SECOND
RESPONDENTS - TAMIL NADU
POLLUTION CONTROL BOARD.**

Advocate for Respondent: TNPCB

**Thiru.S. Sai Sathya Jith, Advocate,
Chennai.**

Date: 23.07.2025

Date of hearing on:23.07.2025